

**DEMAND No. 110—CAPITAL OUTLAY OF THE MINISTRY OF EXTERNAL AFFAIRS**

"That a sum not exceeding Rs. 78,57,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st Day of March, 1961, in respect of Capital Outlay of the Ministry of External Affairs".

14.07 hrs.

**MINISTRY OF INFORMATION AND BROADCASTING**

**Mr. Speaker:** The House will now take up discussion and voting on Demands Nos. 60 to 62 and 123 relating to the Ministry of Information and Broadcasting for which 5 hours have been allotted. Hon. Members who have tabled cut motions and are desirous of moving them may hand over at the Table within 15 minutes the numbers of the selected cut motions. Each hon. Member will have 15 minutes and Leaders of Groups will have 20-30 minutes.

Will the hon. Minister intervene at this stage?

The Minister of Information and Broadcasting (Dr. Keskar): No, Sir.

**Mr. Speaker:** Motion moved:

**DEMAND No. 60—MINISTRY OF INFORMATION AND BROADCASTING**

**Mr. Speaker:** Motion moved:

"That the sum not exceeding Rs. 12,68,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st Day of March, 1961, in respect of 'Ministry of Information and Broadcasting'".

**DEMAND No. 61—BROADCASTING**

**Mr. Speaker:** Motion moved:

"That the sum not exceeding Rs. 4,71,12,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st Day of March, 1961, in respect of 'Broadcasting'".

**DEMAND No. 62—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF INFORMATION AND BROADCASTING**

**Mr. Speaker:** Motion moved:

"That the sum not exceeding Rs. 3,48,92,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st Day of March, 1961, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Information and Broadcasting'".

**DEMAND No. 123—CAPITAL OUTLAY OF THE MINISTRY OF INFORMATION AND BROADCASTING.**

**Mr. Speaker:** Motion moved:

"That the sum not exceeding Rs. 1,64,31,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st Day of March, 1961, in respect of 'Capital Outlay of the Ministry of Information and Broadcasting'".

**Shri Hem Barua:** Mr. Speaker, Sir, I have gone through the Report of the Information and Broadcasting Ministry with all the care and attention it deserves. At the outset I must congratulate the hon. Minister and his compatriots for two major achievements of the Ministry during the period under review. One is the inauguration of the experimental television by

[Shri Hem Barua]

the President on the 15th September, 1959 and the other is the inauguration of the Rural Forums on a countrywide basis. While the television is a middle-class proposition particularly so under the existing circumstances in a country like ours, the Rural Forums are meant for the people and they are bound to reach the people even in the distant most parts of our country. If they do not, then I feel that they do not have the right to exist.

Now, there has been an expansion of the media of information, no doubt. But until and unless there is a philosophy to guide the media of information in the right direction, the media would not produce the desired results. They must give the right type of education and entertainment to the people. When I read the Report, one thing that strikes me most is the fact that there are obvious attempts made by the department to harness the media of information to the wheels of propaganda. This raises a basic question about philosophy. What is the philosophy that guides the media of information, and for whom are the media of information meant? Are they meant for the Government or for the people? If they are meant for the people, the people must have a substantial position, scope and opportunity in the operation of these media. But then the question that naturally arises when I read the Report is: do they really exist for the people?

The Report is geared to one theme, that is the theme of propaganda, which most unceremoniously means the propaganda of governmental activities. The entire scheme of things is dominated by a single slogan. The slogan is 'Help the Plan, help yourself'.

It is not that I do not want our Plans to succeed. I want the Plans to succeed with the co-operation of the people, and the people must be enlightened and educated about our plans. But when programmes are

framed with the dominant purpose of bringing the knowledge of our Plans to the people, these programmes generally produce more often than not a staccato and wooden influence. That is most natural; it is so difficult to raise the art of propaganda to a high level of excellence.

Now, there is an Export Promotion Committee for Films which, the Report says, met twice during the year under review under the chairmanship of the Minister. The film industry is a good foreign exchange earner for our country. The Report says that during the first nine months of 1959, the earnings amounted to Rs. 1.23 crores as against Rs. 1.13 crores during the whole of the preceding year. This makes it all the more urgent that the attention of the Government be paid to this particular industry, more than the attention that is being paid to it at present.

During the latter half of 1959, possibly towards the latter part of October, the representatives of the Information and Broadcasting Ministry conferred with the representatives of the Trade in order to evolve certain methods so as to make Indian films more popular with a view to capture a wider world market for Indian films. They wanted to evolve new methods and make concerted efforts. Accordingly, three Committees were set up, one for South-East Asia, another for Africa and the third for the rest of the world. The duty of these Committees was to make a study of all the surveys that were being made by the Indian Missions abroad. It was also decided to organise adequate regional publicity through advertisements and suitable articles on the subject.

Then there is another massive obstacle against the export of Indian films. That massive obstacle springs from the fact that Indian films, by American and European standards, are too long. That is why a proposal was mooted to prune them and dub them so as to make them exportable. Then what happened? I have read the Report. There is no mention

there about the activities of these Committees. The Report is ominously silent about them. I do not know whether the department does not feel enthusiastic about it or not. Whatever that may be, since it is a good foreign exchange earner for us, more attention should have been paid to it.

Then I come to the recent tax proposals. While it is a good foreign exchange earner, the Finance Ministry has come down on this industry with its axe. These taxes are put on the exposed films. Apart from the fact that it is bound to affect this industry adversely, it is bound to affect the regional language pictures more acutely. There are three languages in which pictures are made in this country, Tamil, Telugu and Hindi, which have a wide world market. But pictures in languages like Malayalam, Oriya, Assamese, Bengali, Kanarese and Gujerati have a market which is very limited. When these taxes are put on the latter group of regional language pictures, they are sure to suffer deterioration, and that deterioration would mean death for them. Therefore, my suggestion so far as these language pictures are concerned is: let there be remission up to 10 prints and beyond 10 prints, there can be taxation on a slab system.

The other two varieties of films that are going to be affected by these tax proposals are educational films and children's films. The educational films are exempt from import duty. Why is it that there is a proposal to levy a duty on them now, because these educational films are not a lucrative proposition? This is a much-needed thing for our country, and when we put the axe on these films at this stage of their infancy, possibly we are doing a great disservice to our country.

As regards children's films, government leaders and other leaders cry from the house-tops that children's films are to be encouraged. But instead of giving them a subsidy to grow and develop, there are taxes clamped down on children's pictures also.

For feature films in 16 mm. for non-theatrical and non-commercial fields, the levy would mean at an average an impost of Rs. 600 to Rs. 700 per print. This is almost the cost of a print. The life of a picture of this sort is not more than 60 screenings because these are handled by inexperienced and amateur hands. These pictures are very popular among the jawans of the defence services and also among our rural folks. Therefore, when a tax is imposed on these pictures, it is a disservice done to this type of pictures, and to the people also.

I do not know whether the Finance Minister consulted the Minister of Information and Broadcasting at the time of formulating the taxes. If he did not, that was a bad thing on his part. If Dr. Keskar is very serious about it, possibly he would approach the Finance Minister with a new suggestion to curtail these taxes on these particular varieties of films at least.

Now, there is the Central Board of Film Censors constituted under the Cinematograph Act, 1952. In the Report it is said that Government have issued instructions to this Board how to judge pictures. I feel that by these set principles one cannot properly judge a work of art. You cannot judge Van Gogh Cezanne or Picasso with the rules of geometry. That is not possible. That is why while the mere touching of the hand of a girl by a boy in a picture might be considered offensive by these people—the Board, constituted as it is—there are a number of pictures that feature certain things which are of a character that does not contribute to the improvement of our standards of life—moral or any other standards. They do not sufficiently contribute to the improvement of our standards. No survey has been made about the sociological side of these pictures so far either by the profession itself or by Government. It was left to a University Professor, Shri Ajit Baran Bose of Lucknow

[Shri Hem Barua]

University to make a survey of these pictures, and his facts are most revealing. According to his survey:—

“35 per cent of the films showed scenes of stealing and robbery; 8·3 per cent smuggling; 15 per cent picking pockets; 53·3 per cent drinking; 10·7 per cent gambling; 27·7 per cent torture. . . .

**Mr. Speaker:** What remains of 100?

**Shri Hem Barua:** 65 per cent murder or attempt to do so; 13·3 per cent attempts at rape; 5 per cent scenes of forgery; 5 per cent scenes of Blackmail; 60 per cent various forms of violence and 56·7 fighting of all sorts. This is a study undertaken by a professor of the Lucknow University and these facts are revealing.

**Mr. Speaker:** Does he say that these are responsible for the strikes of students there?

**Shri Hem Barua:** Yet all these stealing, robbery, smuggling, murder, attempts at rape, violence, have escaped the notice of the Board of Censors. This is most startling, that they have not noticed all these. I do not know why. Does it mean that they have confirmed to the principles set down by the Government for them to judge the pictures? It may be like that.

There have been serious allegations made against the Government about its policy of giving advertisements to newspapers by the Advertising Agencies Association and the Indian and Eastern Newspaper Society. It is said that after considerable discussions and deliberations a draft agreement was prepared between the parties in 1958 relating to advertisements. But, then, before it was put into operation, Government decided unilaterally to opt out of this agreement and start negotiations directly with individual newspapers. I hope Government would enquire into these allegations made by these two august bodies. Whatever that may be, the decision to

negotiate directly with individual newspapers is going to have a perverse effect on the freedom of the newspapers or the freedom of the Press. It is likely to lead to newspapers being regimented. At the same time, it is likely to lower the standard of advertisement also.

In countries like Japan, for instance, advertisement has been raised to the level of an art. Now, this policy of contacting directly the individual newspapers is likely to have a pernicious effect on the freedom of the Press. In support of my contention I want to quote Dr. Ramaswamy Ayyar. He says “If the Union Government dealt with the newspapers in regard to Government advertisements on the basis of Government being an advertisement agent themselves it will surely jeopardise the independence and freedom of the Press.”

Now, about the All India Radio. It is a pity that the All India Radio does not have an independent news service of its own. It buys news from other news agencies, particularly a news agency like the P.T.I. I do not have any quarrel with the P.T.I. But, I would like to say that when the news that is purchased from the P.T.I. is broadcast over the network of the A.I.R. there is a tendency for the news to become stale. At the same time, there is a tendency to produce a sense of boredom. Having spent to the tune of lakhs of rupees in buying news from the P.T.I. I do not know why this A.I.R. has not considered it necessary to institute or to just instal an independent news service of its own which, I am sure, would ultimately prove cheaper than what they are contributing to the P.T.I. now.

Among all the vehicles of the Information and Broadcasting Ministry, I want at least these three, the All India Radio, the Films Division and the Publications Division to be free from governmental propaganda. Let these

vehicles of information exist for themselves, for education and entertainment of the people. Let the Films Division produce more pictures like the *Saga in Stone*. That is an excellent picture. And, I am confident that pictures of the type of *Saga in Stone* do greater propaganda for Government than pictures in which the uninspiring faces of the Ministers and officials are projected. I feel like that.

There is one pertinent point, a most revealing fact. Some time ago, it was divulged here on the floor of the House by the Prime Minister that when the news concerning the letter of invitation sent to Premier Chou En-lai had to be included in the news bulletin of the A.I.R., the A.I.R. approached the Prime Minister whether they could do it or they could not do it. This is a serious state of things. I would rather say it is a sad commentary on the working of the A.I.R. that they have to approach the Prime Minister.

The next morning when this news appeared in the front page of all the newspapers, the news bulletin of the A.I.R. was ominously silent about it. In a living organisation there is always more than one voice; in a graveyard there is only one voice; it is the voice of the owl. In the organisation to which our Prime Minister has the honour to belong, there is only one voice; it is the voice of Shri Nehru and, possibly, it is because of this that these people had to approach the Prime Minister for permission.

I would rather say just a few words about the Central Information Service and finish. I must congratulate the Minister and the Government for formulating these rules. But, in the operation of these rules, certain anomalies have crept in. As a result of this people at the top with shorter periods of service have gained while people in the lower cadres of the services, with longer periods of service have suffered. I shall supply Dr. Keskar with accounts of these afterwards.

I have rather a request to make. The Central Information Service is composed of people who are professional people, with professional competence and the standing complaint is that whenever people want to apply for jobs, particularly posts advertised by the U.P.S.C. their applications are not forwarded. I will request the hon. Minister to see that their applications are forwarded because they serve the country here or there. There is no doubt about it. Or else, I am afraid, Dr. Keskar would be responsible for breeding quite a number of Dr. Josephs in future.

**Kumari M. Vedakumari (Eluru):**

Sir, I really appreciate the services done by the Minister to the Ministry and to the country also. With all the limited funds and limited capacity also, because of the financial inhibitions, he could do something to improve the conditions as well as the programmes in the A.I.R. But I want to bring to his notice some of the irregularities, disparities, anomalies and other things in the working conditions of the staff. Three years ago I brought to his notice points about the salary, increments and guarantee of the profession. But after three years I see that the Minister could not do anything to improve the conditions of the staff artistes of the A.I.R. My own humble submission to the Ministry is to consider their sufferings and their conditions at least on humanitarian grounds, and see how to reduce them. I then brought out those points very clearly and I want to repeat some of the points after three years. I would request the Ministry to do something for the staff artistes of the A.I.R., because in all the other Ministries of the Central Government there have been some improvements. The staff artistes are appointed on a temporary, contract basis. That is a peculiar system in this Ministry. I can understand the Minister saying that it is so because after they lose their talent or voice or the fertility of the voice their services should be terminated. But I cannot understand why this temporary and contract

[Kumari M. Vedakumari]

appointments should apply in the case of even journalistic work. They do not know when they will be sent home or what their increments will be or even what their future will be. That is why I said that he could not explain for the existence of the skeletons in the cupboard. With so many examples I brought out that point. In respect of the staff artistes, he kindly replied to my question and said that their conditions and emoluments would be improved and their cases would be dealt with, with sympathy and understanding. I want to know what he has done with regard to them. It seems they were promised that after categorisation, they would be given some increments. Categorisation was done over four years ago but increments were not given. Why should you ignore the difficulties of the artistes who are doing such wonderful service and who are contributing so much to music, drama, etc. I do not know why the Minister is complacent about them.

There are some disturbing cases in this Ministry. Previously, I asked the Minister what he would do about the programme executives. They have replied to me that the cadre of programme assistants will be merged with the cadre of programme executives. I completely agree with it. But what will you do with the programme executives who are working on a better salary and better qualifications? Are you going to promote them as assistant station directors? The staff artistes in the language units should be treated on par with sub-editors. They are also appointed on contract basis. Some of them are given one year contract and some, three year contract. After the contract they can start with the same salary. On what criteria are they given one year or three year contracts? Why did they not try to abolish the contract system? That system can prevail in some of the items such as music, drama, etc. where the voice of the artistes may be the main consideration but not in the field of writing,

etc. It was pointed out that the engineering staff were not given full respect even in the shape of emoluments or understanding, as compared to the non-technical and administrative staff. It was pointed out even in the Pay Commission report. I request the Minister to treat the engineers as they are in other departments. Very recently, they have changed the name from technical assistant to shift assistant and started with a salary of Rs. 150. On what grounds has he taken that step? What are the results he is going to reap? This will make people dissatisfied.

There are some cases in the information cadre who are promoted. People wonder on what basis they are promoted. Is it the length of service or experience or the date of the U.P.S.C. examination or merit? Let not the staff working under you always remain under the impression that something is going on without their knowledge. Let us be clear and try to convince the people and try to do whatever possible to improve their emoluments and working conditions.

By a recent categorisation they have divided all the posts into four categories. Previously some of the people who were working in the language units were promoted *ad hoc* to the national unit service. After this categorisation, other people from other departments are to be promoted to the national news room reverting those who are there because there is no room for all the people to be accommodated. So, they may be reverted back to the language units and some people who are freshly taken from outside are appointed here. The man who is working in the language unit and promoted to the national service unit is given a temporary contract and if he is reverted, the substitute who has been appointed in his place will be given notice to quit the office. There are some cases of people who are temporary even after 13 years of service and are given

notice to go out of the Ministry. Let us try to do a little and give some guarantee and shelter for their service in this Ministry, which they do with great mental agony and torture, without knowing what will happen in the future instead of trying to renew the contract every year. How can people work with a peaceful mind and contribute their services?

14.37 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

Now, I come to the capital outlay. They are building so many new studios in Poona, Jullunder and other places. I have requested the Minister to do something for the Vijaywada station. I am particularly interested in a particular area, because I belong to that area.

**Dr. Keskar:** It will be taken up.

**Kumari M. Vedakumari:** Thank you very much. I have put all the difficulties they are undergoing in that area.

**Mr. Deputy-Speaker:** Now she can go on fearlessly.

**Kumari M. Vedakumari:** I request the Minister to instal a high-powered transmitter in Hyderabad. At present there is only a 10 kw. short-wave transmitter there. There are more powerful ones in the Madras area. This is also a bigger area, with a rich cultural background and I request the Minister to see to this.

I came to know that there was a post of a newsreel cameraman in Hyderabad but it seems that that post has been abolished. Why has he abolished that post? I would request him to tell us. The man there was serving the whole area and publicity was the main organ of the Five Year Plan. Even with the limited capacity, he was at least able to cover some parts of India and tried to serve the Ministry's cause there. But the post has been abolished in that area.

There are some Assistant Directors posted in areas to which they do not belong. I do not grudge that.

What I want to point out is, people who are posted in a particular region should have some respect for the culture, tradition, music and other things of that particular region and about which that particular region is proud of. In the report they have clearly mentioned that they are trying to propagate, encourage devotional music. That was very much appreciated throughout the country. That is one of the important items about which many listeners are writing letters in appreciation. In Delhi we call it *Vandana*, in our region we call it *Bhaktaranjani*.

Without saying anything on any particular individual, I would like to mention to the hon. Minister that people who are posted not only in any particular area but anywhere in the country, they should try to understand the difficulties of a particular area, they should try to understand the culture of a particular area, they should try to improve it and not try to pose that their culture is much better. It is better for them not to try to impose their own culture, not to scandalise the culture for which an Assistant Director is posted in a particular area. I bring out this point, because the people of that particular region always look upon the Assistant Director with a great amount of respect. The Assistant Director also should give equal respect to the particular region, to the particular station and see that the culture of that region is improved as well as encouraged.

Now, they are producing some documentaries in all the languages. I want to point out that the regional languages should also be given equal importance as we are giving to Hindi and English.

**Shri P. K. Deo (Kalahandi):** They are giving importance to Telugu all right.

**Kumari M. Vedakumari:** The developmental works which are going on in a gigantic way should also be screened. They should bring them out in such a fashion as to enable everybody in the country to know from the Films Division the gigantic irrigation projects and industrial projects that are undertaken by our Government. Many people in the corners of our villages may not be in a position to know what is happening in the country. They may not understand when we tell them, but when they actually see on the screen what is actually happening in the country in such a gigantic way they will certainly be able to appreciate and encourage our activities.

The last point that I wish to bring out is about the external services. So many languages are represented there like Tamil, Kannada etc. I think Malayalam is also given due importance. I would request the hon. Minister to give some importance to Telugu also. Many people have seen me personally on this point. They have also sent in their representations. They say that in Malaya, Burma, South Africa etc., where they are, they want to hear some Telugu music. Why not include Telugu songs also when you are broadcasting other South Indian languages?

With these words, Sir, I request the hon. Minister to examine, at least to understand some of the points that I have made.

**Shri N. R. Ghosh (Cooch-Bihar):** Mr. Deputy-Speaker, I have gone through the report of this Ministry which is almost a revelation to me. People ordinarily think that this Ministry practically caters to the broadcasting of news and information and as an extra gives some talks and music. But, even if one cursorily goes through the report one finds that its jurisdiction, its field is very wide, it is much more than what strikes the eye.

There are many things that actually concern the whole nation. The activi-

ties of this Ministry not only permeate through our cultural life but also influence our taste, our knowledge, our information, our education.

Now, turning to the Films Division, I say that propaganda has come to stay in our life, and this is the most powerful means of propaganda and one of the best and cheapest methods of popular entertainment. At the same time, Sir, I must say that the censorship is rather poor—it seems to be too soft and too yielding. Films can do a lot to ennoble our nature, to educate, nourish and foster what is good in our life. They can do a lot to improve the society. They can also do a lot to debase the moral of a nation. Specially, Sir, it can do immense harm to the young people, to the young men and women, by depicting before them alluring pictures of crime and sin.

The greatest culprit in this direction are some of the Hollywood films. I do not know how the censors could pass many of these films which actually cater to the lower instincts of human nature by alluring sex appeals, by covert—by effective—appeals to crimes and destroying moral values. It is a very great danger. If the State takes precautionary measures against such infectious diseases as small pox, cholera and influenza, I do not know why they do not take any effective measures against such films which are practically undermining the morals of our young hopefuls and devastating our time old culture.

The hon. Minister is aware of this danger. It has been brought to his notice times without number. He knows that all sorts of amorous postures like open hugging, close embracing, kissing and other things are openly displayed especially by some of these Hollywood pictures. The same thing is now being imitated by some of the Indian films. They even go a step further. Take their stories. There is practically no literary merit in those films, and when they are exported they do not bring



any good name to our country. I may mention my personal experience—when I was touring through Russia, one of my guides asked me about a particular film, which was shown there whether that was one of the first-rate films in India. He made some disparaging remarks about it. I had to tell him, that the films of this type were not at all of the top class and not held in esteem in India.

**Shri P. K. Deo:** What is the name of the film?

**Shri N. R. Ghosh:** I should rather not mention its name; I choose not to mention it.

**Shri C. K. Bhattacharya** (West Dinajpur): He would write to the Minister.

**Shri N. R. Ghosh:** That I may. I would submit that in Bengal there was a high standard in quality and taste maintained by the Bengali films. One of the reasons was that the story selected was good. The films were based upon the best of the books. You know, Sir, *Kabuliwallah*, and other Bengali films which gathered laurels in India and abroad. That is a story of Rabindranath. Then there is *Pather Panchali*, *Apur Sansar* and *Aparajito* of Satyajit Roy. These are based on one of the best novels of Bibhuti Bhushan. *Jalsa Ghar* is one of the finest products of Tara Shankar. Unless you get good stories, unless there is literary merit and the story is absorbing and human you cannot produce a good thing—you cannot build a Taj Mahal out of mere straw and mud.

I would submit that the Ministry can do a lot in this direction. The West Bengal Government—Dr. B. C. Roy—practically discovered Satyajit Roy. It was he who commissioned him to make a film out of *Pather Panchali* at the cost of the Government. Now it is a very profitable thing for the Government, it is earning a good dividend. All these films which have earned a good name for India are based on books which have

great literary merit. I say that those films which cater to the demands of the flesh, where there is only a superabundance of leg show and nothing else—which only corrupt our thoughts—ought not to be passed by the censors. My humble request to the Minister is that he should be more vigilant about this matter. There is not only the Censor Division but I believe there is article 17(2) of the Constitution which gives very wide powers in this respect.

In this connection, I would ask the Minister to consider the matter very seriously. Our food is adulterated and we seem to be helpless about it, and now, our morals and culture are also being adulterated, should we be looking on helplessly? There should be some protection against this. These sorts of films are the best salesmen of false values. I would request him to see that the Central Board should have feature films in Hindi and other regional languages and should commission promising talents and good producers. They should produce feature films of good type and that will earn a good reputation even from abroad. This will be a move in the right direction.

Another thing which has been mentioned in the report is about songs, especially devotional songs. That is a very good thing. Tagore's songs are featured, but I have not come across his devotional songs, specially his patriotic songs being featured. Kirtans should be popularised. The Kirtans have built up our national morale and our culture and they have a strong popular appeal.

About the Publications Division, I have a few suggestions to make. The Ministry is doing a lot of good work in this direction. I would ask the Minister to consider whether Raja Ram Mohan Roy's writings which depict dawning of Indian Renaissance could be published by the Ministry. It is very heartening to see that Netaji's speeches are going to be published. I do not know whether his

[Shri N. R. Ghosh]

broadcast speeches from abroad are being included and whether any attempt is being made to collect the recordings of those speeches from abroad. They are very important from our national point of view.

As regards Sanskrit programmes, I have a suggestion to make. In Calcutta, the Gita and Chandi are recited by eminent scholars and artistes who have got a special aptitude in that direction. These are very popular. I think the Minister can do something in this regard from the All-India Radio from Delhi. Not only the Gita and Chandi but also the suitable portions from the Upanishads could be featured. Some of the *mantras* of the Vedas and some *dohas* could also be catered in this way.

I would like to submit one aspect about Calcutta Broadcasting Station. Unfortunately for us, we cannot hear Calcutta. It is drowned by Delhi. We can more easily hear Dacca. I do not know what sort of transmitter is there, but I find from the report that a 100 kw. transmitter for Delhi, a 50 kw. transmitter for Tiruchirapalli but only 20 kw. transmitter for Calcutta are being installed. I do not know whether for Calcutta this will be sufficient or not, but the Minister knows the importance of the Calcutta station's broadcasts. I emphasise there should be a transmitter in Calcutta which is powerful and strong enough so that we can hear Calcutta more easily. At present, it is almost impossible to hear Calcutta. That is all I have to submit.

I congratulate the Information and Broadcasting Ministry for its good work and specially for the excellent report which it has published.

**Shri P. K. Deo:** Before passing the demands of the Ministry of Information and Broadcasting, I would like to make certain observations. This Ministry deals with the various media of publicity, but instead of dilating on all those subjects, I would like to

pinpoint my observations on the two wings of the Ministry—that is, All India Radio and the Films Division.

The second Plan envisages the expansion of listening in the rural areas and that every village with a population of 1,000 and over would be supplied with a radio receiving set. That is a very ambitious programme. Though four years have elapsed—I speak from my experience in my State—I find that only the panchayat headquarters are being given the subsidised community listening sets. These facilities have not been extended to villages having 1,000 or more people.

It is needless to reiterate here that our national literacy is only 16 per cent and that too is mostly confined to the towns. In the villages, the incidence of illiteracy is very high and the ordinary villager does not get a newspaper or a book to read. In such cases, the radio is the only medium of education to the villager and so all facilities should be given for the education of the villagers through this medium. The education may be in general knowledge, may be on improved methods of agriculture, may be on combating the epidemics and so on and so forth.

From the report, I find that as electricity is not available in many of the villages, this lack of electricity stands in the way of supplying the radio sets. If the Ministry will consider that nowadays the transistor radios are easily available and the maintenance charges are also very small, they could try to supply the transistor radios to the villages. Instead of supplying the villages the usual conventional type of battery radios or the other types of electric radios, if the transistor radios could be supplied to the villages, they could be easily maintained at a low cost.

Now, coming to my own State, which covers an area of 60,000 sq.

miles, there is a miserable transmitting centre at Cuttack and that too in a corner of the State. It is very difficult to have the news from the Cuttack Station audible to the western districts of my State, and so I beg to submit that a powerful transmitting unit should be set up at Sambalpur which will then cater to the needs of the western districts, as they have done by setting up a station in Ranchi to serve the area of South Bihar. If a unit could be located at Sambalpur, it would be good, because it is a tribal area and many of the tribal folk songs could be broadcast, such as the Chait-Parva songs of Koraput district, or the Ghumra music and songs of Kala-handi district or the Dal-khai and Rasarkeli of Sambalpur district. These are all folk music and they should find a place in the broadcast programme if the transmitting unit is located at Sambalpur.

Regarding the covering of the news and views by the All India Radio, I beg to submit that the presentation only represents a particular viewpoint, mainly the view-point of the party in power.

15 hrs.

An Hon. Member: Question.

**Shri P. K. Deo:** The way things and views are expressed one feels that a systematic process of indoctrination is being carried on upon the illiterate and the credulous Indian masses to one kind of thought, which is very dangerous for the proper functioning of democracy.

**Shri C. K. Bhattacharya:** What is that thought which is very dangerous.

**Shri P. K. Deo:** Only one side of the picture is given. So, I beg to submit that all view-points of all the parties, with their manifesto, with their ideologies and programmes, should be broadcast through this powerful medium of publicity so that the people would get the viewpoints of all the various parties.

**Shri Narasimhan (Krishnagiri):** Will the hon. Member give an instance where they have not done it?

**Shri P. K. Deo:** I beg to submit that not a single member of the Opposition has been given facility to broadcast from any of the stations of the All India Radio to place his political viewpoints before the public though that demand is there for a long time. At the same time, we always find that the covering that is being given to the AICC meeting or the annual sessions of the Congress is much more than what is given to the other parties of the opposition.

**Shri Ansar Harvani:** But the crowd is also not much there.

**Shri P. K. Deo:** I cannot understand why the suppression should be from the Government side of a particular viewpoint. Whether the crowd is big or not, it is not for the Government to decide in this party line.

**Shri C. K. Bhattacharya:** Government has not put any restriction....

**Mr. Deputy-Speaker:** Is this also a crowd? This is a regular debate. There can be interruptions but not so frequently.

**Shri P. K. Deo:** Coming to the Films Division, it is most gratifying to know that 310 feature films were produced last year and that some of them got international recognition. Some good work has been done by some of the films in the emotional integration of the country, in the propagation of the national language and even as a messenger of goodwill depicting the various aspects of life of this country to the outside world. They have done splendid work in that regard. At the same time, I feel that some direction should be given by the Ministry to the film industry specially to the directors, not to confine the theme of the picture to the most common place and most cheap subject matters i.e., "love" which of course appeals to the strongest libido of the human beings. I suggest that they

[Shri P. K. Deo]

should cover a variety of subjects, depicting all aspects of our life, at the same time, solving the various social and other problems in the country.

**Dr. Keskar:** Are you referring to feature films or documentaries?

**Shri P. K. Deo:** All films.

**An Hon. Member:** I never thought that love was so prominent in those films.

**Pandit K. C. Sharma (Hapur):** He is allergic to love!

**Shri P. K. Deo:** Another defect which we find in the films is that as a plot develops and reaches the climax there is a sudden outburst of a song which looks so untimely, unnatural and unrealistic at the same time nauseating. Some improvement must be made in this regard also. We rarely find these defects in any of the foreign pictures. I think some direction should go from this Ministry to the producers of various films, whether in the public or private sector, for the removal of these defects.

Coming to another aspect of the film industry, the imposition of the contemplated excise duty will have a disastrous effect on the smaller units producing films in regional languages. I lay stress on regional languages, because their market is restricted and they do not get an all India market like the Hindi films which sometimes even get world market. For Oriya, Assamese or Punjabi films the scope is limited within the four corners of that State. So, some impetus should be given to them so that regional language films flourish and are produced in more numbers, and that can be done by giving some concession in the imposition of the excise duties. I request the Minister to use his good offices with the Minister of Finance so that something good comes out of it and more films are produced in the regional languages.

Coming to the Publicity Division, I draw your attention to Appendix VIII. Last year many publicity materials, books and pamphlets were published in regional languages. From the list I find that last year only one pamphlet was published in my regional language, that is, Oriya, whereas as many as nearly twenty were published in Malayalam, though there are much less number of Malayalam speaking people in this country. Probably, this was done because of the then impending re-election in Kerala State and this material might have been used for Congress election purposes. I do not know. I feel that there should be a probe into this matter.

Coming to the film industry again I want to point out that every year Rs. 2 crore worth of raw films are being imported into our country. We have put many questions to the Minister of Commerce and Industry on this subject. It is most gratifying to learn that very soon we will have a film factory at Ootacamund. I hope that sufficient progress has to be made in that direction. If sufficient progress has not been made by the private company, the production of raw films should be taken up by the Government in the public sector so that we could save this good money.

Coming to television sets, it is very popular in Delhi. But, as the receiving sets are not easily available in the market, I do not think the very purpose for which television is being introduced here is properly served. So, I request the Minister to see that more television receiving sets are easily made available in the market.

श्रीमती उमा नेहरू (सीतापुर) :  
उपाध्यक्ष महोदय, इंफार्मेशन ऐंड ब्राड-  
कास्टिंग मिनिस्ट्री ने अपने बड़े महकमे के  
द्वारा जो प्रगति प्रौर तरक्की की है, मैं मिनिस्ट्र  
साहब व मिनिस्ट्री को उसके लिये मुबारकबाद

श्रीर बहुत बघाई देती हूँ । भारत जैसे देश के लिये, जहाँ पर कि बहुत सी भाषायें हैं, तरह तरह की सांस्कृतिक व्यवस्थायें हैं, अनेक भाषाओं के साहित्य हैं, इन सब बातों को देखते हुए जिस खूबी से भ्राल इंडिया रेडियो ने अपना काम किया है, वह तारीफ के काबिल है । सन् १९४६-६० की रिपोर्ट को देखने से हमें खुशी मालूम होती है कि इंफार्मेशन ऐंड ब्राडकास्टिंग मिनिस्ट्री ने जो एक्सपेरिमेंटल टेलिविजन सर्विस को कायम किया है, वह बहुत ही बड़ी बात की है और हमें पूरा विश्वास है कि उससे समाज बहुत तरक्की करेगा ।

रिपोर्ट में प्लैन का काफी जिक्र है, लेकिन साथ ही और कल्चरल प्रोग्रम्स की तरक्की भी दिखाई गई है । हम देखते हैं कि इतनी तरक्की के बाद भी अभी तक हमें यह महसूस होता है कि मीलों काफी बुरी तरह हमारे पीछे पड़ा हुआ है ।

किमी तरह से हम कितनी भी कोशिश करें कि उसकी आवाज न आयें, उसका गाने न आयें, लेकिन सीलोन से बराबर गाने आते हैं और आज कोई वर नहीं बचा है जहाँ कि रेडियो सीलोन स्वीच धीन न हो और वहाँ से वही बेंतुके किस्म के फिल्मी गाने न गायें जा रहे हों । हर वक्त सीलोन रेडियो वही नई फिल्मी गाने बजाया करता है और सब जगह जहाँ देखो रेडियो सीलोन बज रहा है और आज हकीकत यह है कि रेडियो सीलोन हमारे पीछे पड़ा हुआ है ।

**उपाध्यक्ष महोदय :** सीलोन रेडियो हमारे पीछे पड़ा हुआ है या हम मीलों रेडियो के पीछे पड़े हुए हैं ?

**श्रीमती उमा नेहरू :** अब यह तो मिनिस्टर साहब को बताना होगा कि कौन किसके पीछे पड़ा हुआ है लेकिन यह तो हकीकत है कि सीलोन रेडियो हमारे पीछे पड़ा हुआ है, एक परछाई की तरह साथ साथ है और

जहाँ हमने स्वीच धीन किया तो रेडियो सीलोन से वही बेंतुके फिल्मी गीत बजने लगते हैं । मैं आपको बतला दू कि मुझे फिल्मी गानों से कोई बैर नहीं है बशर्ते कि वह नई और बेंतुके न हों । अगर अच्छे किस्म के फिल्मी गीत बजवाये जायें तो मुझे उसमें कोई एतराज नहीं है और मुझे बुरा नहीं लगेगा ।

इसलिए मैं चाहूंगी कि अच्छे फिल्मी गीत तैयार करके उनको बजवाया जाये . . .

**एक माननीय सदस्य :** गाने तो यहीं हिन्दुस्तान में तैयार होते हैं ।

**श्रीमती उमा नेहरू :** कहीं भी वे तैयार होते हों । मैं चाहूंगी कि अच्छे सुलचिपूर्ण फिल्मी गीत लिखवाये जायें और उनको लिखने वाले तरीके के आदमी हों । ऐसे गाने तैयार करवाये जायें जो कि कुछ मायने रखते हों और वे बेंतुके और ऊटपटांग किस्म के न हों जैसे कि आजकल धक्कर मुनो को मिलते हैं ।

फोक म्यूजिक में आपने काफी उन्नति की है, खास तौर पर राजस्थानी और मध्य-प्रदेश के गानों में । मैं मिनिस्टर साहब से कहूंगी कि राजस्थानी व मध्य प्रदेश के गानों के अलावा हमारी यह ब्रजभाषा बड़ी प्यारी भाषा है और रेडियो पर अगर मथुरा और वृन्दावन से फोक सॉन्ग बजाये जायें तो बड़ा अच्छा रहेगा । ब्रजभाषा में यह गाने बहुत सुन्दर रीति से गायें जाते हैं और जो वहाँ के गाने वाले हैं उनकी आवाज भी बहुत प्यारी है । मैं चाहती हूँ कि मथुरा और वृन्दावन के इन ब्रजभाषा के गानों को फोक म्यूजिक प्रोग्राम में स्थान दिया जाये ।

डाक्युमेंटरी फिल्मों के क्षेत्र में भी आप ने काफी तरक्की की है । रिपोर्ट को देखने से पता लगता है कि १३ जवानों में यह फिल्म तैयार किये जाते हैं । हिन्दी, बंगला, तामिल, तेलगु, कन्नडा, मलयालम, गुजराती, मराठी,

[श्रीमती उमा नेहरू]

आसामोज, उरिया और पंजाबी जवानों में यह फिल्म तैयार किये जा रहे हैं।

न्यूज रील के मामले में भी आपने बहुत तरक्की की है। न्यूजरील को तो हम अक्सर जाकर देखते हैं और न्यूजरील से ही हम को पता लगता है कि कितनी हमारे देश ने तरक्की की है।

अपनी रिपोर्ट में बिल्डिंग फिल्म सोसाटी की भी आपने चर्चा की है। कोशिश प्राप उसके लिये जरूर कर रहे हैं लेकिन अभी हमको इतमीनान के काबिल यह बिल्डिंग फिल्म सोसाइटी दिखाई नहीं देती है। बच्चों का फिल्म बनाना बहुत मुश्किल है। अभी हिन्दुस्तान में यह बात नहीं आई है जो कि पश्चिमी देशों की बच्चों की फिल्में में है पश्चिमी देशों के मुकाबले हम अभी बहुत पीछे हैं।

जहां तक फिल्मों का सम्बन्ध है यह खुशी की बात है कि अब अच्छी सोशल फिल्में बन रही हैं और बाजार में आ रही हैं और मैं बराबर उन फिल्मों को देखती रहती हूं खास तौर से मुझे जो इधर सब से ज्यादा पसन्द आई वह बंगला की फिल्म पसन्द आई जैसे पथेर पंचाली, अपराजिता और सागर मंगने। यह तीनों बंगला फिल्में बहुत अच्छी हैं। जरा भी इनमें सुपरफ्लुअस बात नहीं है। उनमें कोई बनावटी बात नहीं है बिल्कुल कुदरती वातावरण है और आम तौर पर हमारे घरों में जिस तरह पर चीजें होती हैं वह इन फिल्मों में दिखाई गई हैं। इन तीनों फिल्मों में जरा भी बनावट नहीं है। इसी तरह महाराठी में भी बड़ी अच्छी फिल्में बनी हैं लेकिन मेरे ऊपर सबसे ज्यादा असर बंगाली फिल्मों का हुआ।

अब सिनेमा हाउसेज के बारे में मुझे मिनिस्टर साहब से एक बात कहनी है और वह यह कि जैसा कि अभी मेरे कुछ भाई

चर्चा कर चुके हैं कि गो कि हम यह कोशिश कर रहे हैं कि अच्छी फिल्में सिनेमाओं में दिखाई जायें लेकिन अभी भी हमारे सिनेमाओं में ऐसी फिल्में दिखाई जाती हैं जिनको कि देख कर दिल को दुःख होता है क्योंकि ऐसी फिल्मों को देख कर हमारे नवयुवकों के चरित्र का अघःपतन होता है।

स्पोकेन बर्ड प्रोग्राम में आप कहते हैं कि काफी तरक्की हुई है। बेदाक १०,००० प्रोग्राम्स और १६,००० टोकस का नम्बर अच्छा है। जो टोकस दिये गये हैं वे भी काफी शिक्षाप्रद हैं। राष्ट्रीय, आर्थिक व सामाजिक यह सारे विषय लाभदायक हैं।

स्पेशल प्रोग्राम अंडमान और निकोबार आईलैंड्स का भी रिपोर्ट में जिक्र है। उसमें भी आप ने काफी तरक्की की है। लेकिन एक बात मुझे उसके बारे में कहनी है और वह यह कि रिपोर्ट में जो यह जिक्र है कि हफ्तेवार आठ घंटे का प्रोग्राम होता है तो मैं चाहती हूं कि हफ्ते में दो बार यह प्रोग्राम हो और आठ घंटे की जगह घंटे भर का यह प्रोग्राम कर दिया जाय।

स्पेशल थ्रीडिंसेस प्रोग्राम का भी रिपोर्ट में जिक्र है जहां कि आप कहते हैं कि वह

"aim at imparting information and instruction through entertainment and at discovering and encouraging talent among the middle-class, house-wives, university students and working women, who form the main audience for these programmes."

मैंने इसे बहुत गौर से पढ़ा और बार बार पढ़ा लेकिन मेरी समझ में नहीं आया। क्या और किम तरह का यह प्रोग्राम होता है इसका जिक्र आपने नहीं किया है। आखिर यह डिस्कवरींग और इनकरेजिंग टैलेंट का किस तरह से अन्दाज होगा? मैं चाहती हूं कि इसको मंत्री महोदय जवाब देते समय समझा दें।

बिलिङ्गन प्रोग्राम्स् में आपको काफी सफलता मिली है। मैं खुद बिलिङ्गन प्रोग्राम्स् के वास्ते आपके रेडियो स्टेशन पर जाती हूँ। मैंने खुद इन प्रोग्राम्स् को देखा है और बच्चों की खामोशी व खुशी भी देखी है। वे वहाँ पर आकर बिलकुल खामोशी से बैठते हैं। बहुत दिलचस्पी से वह इन प्रोग्राम्स् में हिस्सा लेते हैं और उसी के साथ साथ हर एक बच्चा खड़ा होता है और कहता है कि मेरी धावाज तो जरा टैस्ट कर लो। यह मैंने खुद अपनी धावाज से देखा है।

कम्युनिटी लिस्निंग स्कीम का भी रिपोर्ट में जिक्र है। उसके लिये आपने १५ लाख रुपये रखे हैं। मुझे यकीन है कि स्टेट्स इस प्रपन को लेंगे और देहातों में रेडियो सेट्स चालू कर देंगे। देहातों में इसकी बहुत जरूरत है।

अभी भी हीरर और मर्डर पिक्चर्स का आना बन्द नहीं हुआ है। सैन्सी फिल्में आती हैं और इन सैन्सी, हीरर और मर्डर पिक्चर्स को देख कर आज हमारे नवयुवकों पर बड़ा प्रतिकूल असर पड़ रहा है और समाज बजाय ऊपर बढ़ने के नीचे गिरता चला जा रहा है। खास तौर से हमारे टीनैज नवयुवकों की हालत देखने के काबिल है। बिलकुल आपसे बाहर, अपना हुलिया सिनेमा स्टार का सा बनाये फिरते हैं। हमारे बच्चे वही अंग्रेजी गाना गाते हैं और एक किसी सिनेमा स्टार की तरह उठते, बैठते और चलते फिरते हैं। वे फिल्म स्टारों की सब बातों में नकल करते हैं। सिर्फ गाने की ही नकल नहीं करते हैं बल्कि उनमें से किसी एक स्टार का अपना ग्राइडियल बना कर और उसकी सी शकल बना कर चलते हैं। उसी तरह बाल बढ़े रखते हैं। साइडलौक्स उसी किस्म के रखते हैं और मूँछें भी उमी तरह के बनाये हुए रखते हैं। वह ईंसान की मानिन्द नहीं चल कर टांगे फँला फँला कर और उझाल उझाल कर कदम उठा उठा कर चलते हैं। आजकल जो

हो रहा है वह नेशन बिलिङ्ग का ढंग नहीं है। अब गीत भ्रगर तुक के हों तो हमें बुरे नहीं लगते लेकिन यह नहीं कि अंग्रेजी के गीत गाये जायें और ऊटपटांग गीत गाये जायें। नकल का माहा हमारे बच्चों में इतना हो गया है कि आज हज़ों है है हर एक हिन्दुस्तानी बच्चे की आम बोली हो गई है।

तो मैं चाहती हूँ कि इस बात में मिनिस्टर साहब हमारी मदद करें, वह इस तरह से कि सिनेमा पर थोड़ा कंट्रोल होना चाहिए। हमें यह देखना चाहिए कि जो फिल्में हमारे यहाँ आवें वे ऐसी न हों कि हमारे समाज के बिलकुल ही विरुद्ध हों। मैं यह नहीं कहती कि आप हर वक्त ऐसे ही गाने रखें कि भजन मण्डली के सिवा और कुछ भी मालूम न हो। लेकिन मैं यह कहना चाहती हूँ कि हमारा कल्चर सिर्फ भजन मण्डली ही नहीं है। हमको नेशन बिलिङ्ग का खयाल रखना है और इसके लिए जरूरी है कि जो हमारे कल्चर के जवाहर हैं उनको हम बाहर लायें।

आपने प्लान के ब्राडकास्टिंग की चर्चा की कि प्लान का बहुत काफी ब्राडकास्टिंग होगा। मैं चाहती हूँ कि इस तरह से आपको नेशन बिलिङ्ग के लिए भी करना चाहिए क्योंकि बगैर नेशन बिलिङ्ग के, बगैर इसातों के आप उस प्लान का क्या करेंगे। नेशन बिलिङ्ग के बगैर प्लान को आगे ले जाना बिलकुल बेकार होगा।

इसके बाद मैं मिनिस्टर साहब से एक बात और कहना चाहती हूँ। कल परसों मैंने एक मैगज़ीन देखा था। उसका नाम लिंक है। उसमें मैंने अपने मिनिस्ट्रों की चर्चा देखी। उसमें लिखा है कि हमारे मिनिस्ट्रों ने कितना रुपया अपने ट्रेनिंग एलाउंस पर खर्च किया है। लेकिन उसके अन्दर एक बात मुझे चुभी। उसमें लिखा है कि इनफारमेशन और ब्राडकास्टिंग

[श्रीमती उमा नेहरू]

मिनिस्टर ने ४८,५९७ रुपया अपने ट्रेवलिंग एलाउंस पर खर्च किया। यह देख कर मैं खामोश हो गई। मैं चाहूंगी कि मिनिस्टर साहब जब जवाब दें तो बतायें कि यह ट्रेवलिंग एलाउंस क्या चीज है। जब तक यह चीज हमें मालूम नहीं होती, हमारे दिल में यह गंका होती है इसको देख कर कि जितनी उनकी तनखाह है करीब करीब उसके बराबर ही ट्रेवलिंग एलाउंस हो जाता है। तो यह बात हमारे सामने साफ होनी चाहिए।

ज्यादा न कह कर मैं बहुत-बहुत धन्यवाद देती हूँ इस मुहकमे को। मैं चाहती हूँ कि यह मीलों हमारे बीच से हट जाता और यह सिनेमा में ठीक फिल्में हमारे यहां आयें। अगर मिनिस्टर साहब इतना काम करें तो मैं कोई वजह नहीं देखती कि हमारे ब्राडकास्टिंग मिनिस्टर साहब को क्यों न कैबिनेट रैंक का बनाया जाए।

सरदार भ्र० सि० सहगल (जंजगीर) :  
उपाध्यक्षा महोदय, जॉ डिमांड्स सूचना और प्रसारण विभाग लाया है उन पर मैं अपने विचार आपके सामने रखना चाहता हूँ।

मैं सबसे पहले क्लासिकल म्यूजिक के बारे में कुछ कहना चाहता हूँ। इसको प्रोत्साहन देने के लिए हमें यह देखना है कि कौन से राग हैं जो लुप्त हो रहे हैं। अभी जो ग्वालियर में तानसेन जयन्ती हुई उसमें जाने का मुझे भी सीमाध्य प्राप्त हुआ था। वहां मैं ने देखा कि ग्वालियर का एक राग है जिसको वहां की एक ही फेमिली गाती है। उस फेमिली में एक आध लोग बचे हैं जो उस राग को गाते हैं। हमें इस प्रकार के रागों को गाने वालों को प्रोत्साहन देना चाहिए ताकि वे राग लुप्त न हो जाएं।

उसके साथ ही साथ मंत्री महोदय का ध्यान.....

उपाध्यक्ष महोदय : आप वहां गए कुछ सीखकर आए या नहीं।

सरदार भ्र० सि० सहगल : यह तो वक्त बतायेगा।

तो इसके साथ ही साथ मैं आपका ध्यान बनारस की टुमरी और टप्पे की तरफ भी दिलाना चाहता हूँ। यह राग भी बनारस से करीब करीब लुप्त हो रहा है। इसका क्या कारण है। इसका एक ही कारण है कि जो लोग इन रागों को गाते हैं उनको प्रोत्साहन नहीं मिल रहा है। अगर उनको प्रोत्साहन दिया जाए तो ये राग रागिनी जो कि प्रचलित हैं वे नष्ट नहीं होंगे।

हमारे यहां मध्य प्रदेश में खैरागढ़ में एक म्यूजिक कालिज बनाया गया है। इसको ऐसी जगह बनाना चाहिए था कि जहां हमको इतने लायक लोग मिल सकें और जिममें हम अपना कार्य अच्छी तरह से चला सकें। केन्द्रीय सरकार मध्य प्रदेश सरकार को यह सुझाव दे सकती है कि वह इस कालिज को उठाकर ग्वालियर ले आवे जो कि तानसेन का जन्मस्थान है। उनकी यादगार में हमको कुछ बनाना चाहिए इसलिए हम इस कालिज को ही वहां उनकी यादगार में बना सकते हैं।

मैं आपको बतलाना चाहता हूँ कि अकबर के जमाने में जब तानसेन मौजूद थे, तो उन्होंने इस बात का ऐलान कर दिया था कि आगरा में कोई भी भ्रादमी गान सके उस समय बैजू बावरा वहां जाता है और गाता है। उसको बादशाह के सामने लाया जाता है। मैं आपके सामने यह चीज इसलिए रख रहा हूँ कि आज हमारी राग रागिनियां मरती हुई चली जा रही हैं, उनकी बचाना चाहिए। तो उसके बाद तानसेन तोड़ी रागिनी शुरू करता है और उसको सुनकर बहुत से पशु पक्षी वहां आ जाते हैं। मैं यह



इसलिए कहना चाहता हूँ कि हमारे दोस्तों को मालूम हो कि हमारे यहां किस तरह के राग रागिनी थे।

**एक माननीय सदस्य :** क्या वहां जानवर ही इकट्ठे थे।

**उपाध्यक्ष महोदय :** माननीय सदस्य का मतलब यह नहीं था कि वहां जानवरों के सिवा इन्सान नहीं आए थे। इन्सान भी थे और जानवर भी थे।

**सरदार प्र० सि० सहगल :** वहां पर जिस वक्त तानसेन ने गायी तो उसका नतीजा यह हुआ कि बहुत से पशु पक्षी वहां जमा हो गए। तो उन्होंने अपने गले का हार उतार कर एक हिरन के गले में डाल दिया और गाना खत्म होने के बाद वह हिरन चला गया। तब बैजू बावरा से कहा गया कि तुम इसको उतार आओ। और हार वापस मंगाओ। बैजू बावरा ने गाना शुरू किया, जिसका नतीजा यह हुआ कि बहुत से पशु पक्षी आए, और उनके साथ वह मग भी आया जिसके गले में माला थी। बैजू बावरा ने उसके गले से माला निकाल कर तानसेन के ऊपर फेंक दी। तो हमारे यहां ऐसी चीजें थीं। किसी कवि ने ठीक ही कहा है कि अगर विरहिणी के कलेजे से कोई दिया लगा दिया जाए तो वह जल उठता है। तो मैं आपसे पूछना चाहता हूँ कि वे राग रागिनियां कहां गयीं। आप उनका कितना प्रसार कर रहे हैं। उनकी कितनी खोज कर रहे हैं। हो सकता है कि आज साइंस के जमाने में लोग इस चीज को न मानें, लेकिन मेरा तो इस में विश्वास है कि ये सब चीजें सही हैं और अभी भी जीवित हो सकती हैं। आप देखें कि हमारे यहां गाने वालों ने ऐसे राग गाए हैं कि अगर शाम के बजा उन्होंने वह राग गायी तो बिराय जलने लगे। ये सारी चीजें हमारे सामने हैं।

**Shri Harish Chandra Mathur (Pali):**  
I wish to remind the hon. Member

that he is not speaking now on the Demands for Grants of the Education Ministry. The Sangeet Natak Akadami is not under the Ministry of Information and Broadcasting, but he is speaking about it.

**Sardar A. S. Saigal:** That is not the duty of the Sangeet Natak Akadami. That is the duty of the Information and Broadcasting Ministry.

**Mr. Deputy-Speaker:** I presume that the hon. Member is speaking of some drama, and that is part of the activities of the Information and Broadcasting Ministry.

**सरदार प्र० सि० सहगल :** अब मैं फोक म्यूजिक के बारे में कुछ कहना चाहता हूँ जो कि हमारे संगीत के प्रोग्राम के साथ प्रसारित किया जाता है। उसको जो वक्त दिया जाता है वह बहुत थोड़ा होता है। और आज ज्यादातर मध्य प्रदेश और राजस्थान के ही फोक म्यूजिक को लिया जाता है। मैं चाहता हूँ कि इसके साथ आप आसाम, उड़ीसा और बिहार की चीजों को भी हममें शामिल करके आगे बढ़ाएं।

मैं यह भी अर्ज करना चाहता हूँ कि ग्राल इंडिया रेडियो का विविध भारतीय प्रोग्राम जो कि तीन साल से प्रसारित किया जा रहा है बहुत लोकप्रिय हो रहा है। यह खुशी की बात है कि जनवरी १९५६ तक हमें इसकी प्रशंसा के १९ हजार पत्र मिले, जिनकी संख्या नवम्बर, १९५६ तक करीब ३५ हजार हो गयी है। इसमें पता चलता है कि यह प्रोग्राम कितना लोकप्रिय है और लोग इसको कितने गौर से सुनते हैं।

जहां तक नेशनल प्रोग्राम का ताल्लुक है, रिपोर्ट में यह लिखा हुआ है:—

"Efforts to promote the linguistic unity of the country and to bring about its emotional integration have continued. A.I.R's National Programmes are organis-

## [सरदार अ० सि० सहगल]

ed with a view to familiarising and developing the appreciation of the literature, etc. etc."

इस सम्बन्ध में मैं यह कहना चाहता हूँ कि इस प्रोग्राम का जो उद्देश्य है, उस को पूरा करने के लिये यह आवश्यक है कि इस देश की प्रान्तीय भाषाओं को अधिक प्रोत्साहन दिया जाये और अधिक वक्त दिया जाये, ताकि उन का अधिक प्रसार हो सके। यह बहुत जरूरी है। मैं यह भी कहना चाहता हूँ कि पंजाब में पंजाबी को जो वक्त दिया जाता है, वह बहुत ही कम है। इसलिये मैं अर्ज करना चाहता हूँ कि माननीय मंत्री इस तरफ भी ध्यान दें।

देहाती प्रोग्राम २७ स्टेशनों से ब्राडकास्ट किया जाता है और हर रोज करीब ६० से ६५ मिनट तक यह प्रोग्राम होता है। यह प्रोग्राम रिजनल भाषाओं में होता है, लेकिन उस के साथ ही साथ वहाँ की डायलेक्ट्स में भी यह प्रोग्राम होना चाहिये। माननीय मंत्री खुद ही बतायें कि छत्तीसगढ़ की डायलेक्ट में कितना प्रोग्राम दिया जाता है। उन को मालूम है कि जितना दिया जाना चाहिये और जितना उस का प्रसार होना चाहिये, वह नहीं होता। और इसलिये छत्तीसगढ़ के लोगों की मांग है कि वहाँ कम से कम एक छोटा स्टेशन जरूर होना चाहिये, ऐसी मेरी धारणा है। मैं नहीं जानता कि मंत्री महोदय इस मांग को मंजूर करें या न करें। हो सकता है कि हमारे जो हालात हैं, उन को देखते हुए वह ऐसा नहीं करना चाहते, लेकिन वह अपने दिमाग में इस को रखें कि छत्तीसगढ़ में एक स्टेशन कायम करना है।

आज कम्यूनिटी लिसनिंग स्कीम के अन्तर्गत ग्रामों में १,७० हजार रेडियो सेट हैं और लगभग ५६ हजार ऐसे हैं, जिनके लिये पचास सैकड़ा कीमत सरकार देती है और स्टेट गवर्नमेंट और देहात के विकास खंड पचास पचास परसेंट हिस्सा देते हैं। आप देखें कि

हमारा जो इतना बड़ा देश है, उस में हम ने इस योजना के अन्तर्गत कितना फायदा उठाया है और लोगों को कितना फायदा हुआ है। इस सम्बन्ध में जितने रेडियो हैं, उन की संख्या को बढ़ाया नहीं जा रहा है, क्योंकि पैसा ज्यादा नहीं मिलता है। इसलिये इस बारे में कोई न कोई तजवीज निकालनी पड़ेगी।

जहाँ तक रेडियो लाइसेंस का सम्बन्ध है, मैं कहना चाहता हूँ कि एक रेडियो सेट के लिये पंद्रह रुपये फीस ली जाती है और अगर उसी एरिया में, उसी मकान में कोई दूसरा सेट रखा जाये, तो उस के लिये तीन रुपये फीस ली जाती है। १९५६ में करीब करीब १६,८४,३७८ विभिन्न रेडियो लाइसेंस दिये गये हैं। जो रेडियो १२० रुपये से कम कीमत का है, उस की फीस साढ़े सात रुपये ली जाती है, लेकिन अगर उसी एरिया में, उसी जगह में दूसरा सेट रखा जाये, तो उस की फीस ढाई रुपया ली जाती है। आज स्थिति यह है कि एक व्यक्ति को १२० रुपये के रेडियो सेट पर साढ़े सात रुपये साल की फीस देनी पड़ेगी। क्या माननीय मंत्री महोदय इस पर विचार नहीं कर सकते कि इस को कम किया जाये ?

अब मैं फील्ड पब्लिसिटी के बारे में कुछ कहना चाहता हूँ। अप्रैल से दिसेम्बर १९५६ तक मोबाइल यूनिट्स ने ११,५६० जगहों पर काम किया। १२,३६६ फिल्म शो दिखाए गए और १५,४५७ सभाएं की गई तथा ४०६ ड्रामे खेले गये। लेकिन मैं अर्ज करना चाहता हूँ कि इस से देहात के लोगों को जितना लाभ पहुंचना चाहिये, उतना लाभ उनको पहुंचाने की हम को और ज्यादा कोशिश कर के दिखलानी चाहिये। बेशक १.२७ करोड़ लोगों को इस से फायदा पहुंचा है। लेकिन माननीय मंत्री महोदय इस बात पर विचार करें कि हिन्दुस्तान की मनुष्य-शुमारी क्या है और जो काम हम कर रहे हैं,

वह उस के लिये पर्याप्त है या नहीं और अगर वे समझते हैं कि वह थोड़ा है, तो उस को और अधिक बढ़ाने की तरफ ध्यान दिया जाना चाहिये ।

बहुत सी पुस्तकों का भी प्रचार किया गया है । पुस्तकों की बिक्री से १४,४५६ रुपये का फायदा हुआ है ।

हिन्दी टेलीप्रिंटर चैनल ने दिल्ली और जयपुर के बीच अप्रैल, १९५६ से काम करना शुरू कर दिया और जयपुर, लखनऊ, वाराणसी और पटना में जो ब्रांच आफिसिज हैं, उन के साथ भी हिन्दी टेलीप्रिंटर लिंक कायम कर दिया गया है । मैं यह निवेदन करना चाहता हूँ कि मध्य प्रदेश में, जिस की राजधानी भोपाल है, इस को लागू करने पर माननीय मंत्री विचार करे । जितने हिन्दी क्षेत्र हैं, उन में इस का प्रसार किया जाना चाहिये ।

टेलीविजन सविस दिल्ली के ग्राम-पास बीच जगहों पर विकासखंडों में शुरू की गई है । इस के लिए अनुदान युनेस्को दे रहा है । इस से शिक्षा-पद्धति को बढ़ावा दिया जायगा और प्रगति करना चाहता हूँ कि जहाँ जहाँ शिक्षा का स्तर इतना ऊंचा नहीं है, वहाँ पर टेलीविजन सविस लागू करने की व्यवस्था की जाये और युनेस्को को इस बात की सलाह दी जाये कि वह इस को बढ़ावा दे ।

मंत्रालय ने जो काम किया है और उस के अफसरों ने काम के प्रसार के लिए जो सराहनीय काम किया है, मैं उस की प्रशंसा करता हुआ उन को धन्यवाद देता हूँ । जो सुभाव मैं ने यहाँ पर रखे हैं, मैं प्रार्थना करता हूँ कि माननीय मंत्री उन पर धन्यवाद करेगे ।

**Shri Muhammed Elias (Howrah):**  
Mr. Deputy-Speaker, Sir, every year this Ministry comes for more and more money and crores of rupees are being sanctioned by Parliament to run this Ministry. This Ministry controls most of the media of mass communi-

cation in the country. This year also they have asked for Rs. 10 crores. These moneys are being sanctioned, but the work of this Ministry is far from satisfactory.

First of all, I shall deal with the All India Radio. It is a matter of great regret that the All India Radio is more and more becoming the mouth-piece of the ruling party. I shall not only bring this charge, but at the same time I shall bring lot of examples to show how the All India Radio is propagating the policy of the Congress ruling party. Sometimes even the speeches made by the Prime Minister are suppressed by the All India Radio. Recently he criticised the manifesto of the Muslim League in a Press Conference, but the All India Radio did not give any coverage to this. Because the Congress aligned with Muslim League in Kerala. In this way even the speeches of the Members of Parliament which are made here are also not given proper coverage in the All India Radio. Sir, in the All India Radio speeches of all important personalities must be given full coverage apart from their political opinions. This is not being done by the All India Radio.

With regard to the treatment towards the artists, it is only those who are 'yes-men' of the Information Service and the Administration that are given chance. The famous writers and the famous scholars are not given any chance on the All India Radio. I shall bring one instance. Sri Teevanandam is a well-known Tamil scholar and a recognised authority on Tamil literature and history. This is recognised by all the Tamil people who have got knowledge of art, literature and history of Tamil. But he is not given any chance to give any talk on the radio because he happens to be a Communist. There is another famous Tagore singer in Calcutta, Shrimati Suchitra Mitra. Every Bengali knows her how beautifully she sings Rabindra's songs. But

[Shri Muhammed Elias]

because she has got a little bit of connection with the Communist Party, holds progressive opinion and sometimes criticises Government policy, she is not given proper chance. Then there is one technician by name Shri Ranjan Roy. His father happens to be a Communist. So he, a very good technician, has been removed from service.

**Mr. Deputy-Speaker:** He has made some allegations. But if he is to continue to do so one after the other, it would be construed as if he is putting in a representation on their behalf. That cannot be allowed.

**Shri Muhammed Elias:** No, I am not putting in any representation.

**Mr. Deputy-Speaker:** That will be construed as such.

**Shri Muhammed Elias:** From the other side, they want examples. That was why I gave one or two. I have got a lot more of examples with me.

So I request the hon. Minister to look into this matter so that all renowned personalities, best singers, best writers and so on are given proper chance in the All India Radio, so that they can contribute to the programmes of A.I.R. in various ways.

Coming to the information service, this work is also not at all satisfactory. Take, for example, the March of India published by the Central Information Service. Such journals are not at all appealing to the people; nor do they reach the people. Last year, the Government circulated a questionnaire to the villages. The primary teachers and others replied that these journals did not even reach them. So I request the Minister to see that these things are improved. Our writers should be approached to contribute to such literature.

Then I shall point out how the Information Service behaves towards the Opposition parties and how the

Press Information Bureau works in such a way that it supplies news of the Congress Party only. I have no objection to the Bureau giving full coverage to the Congress session, but at the same time, I shall ask them to see that the activities of all political parties should also be given publicity through their service. Here is a circular letter issued by Shri P. N. Khosla to the stations:

"The P.I.O. has asked me to circulate point summary of the Congress Resolutions passed at the Bangalore session given below for your information".

Then follows the summary.

I want to ask whether the All India Radio or the Press Information Bureau is the property of the Congress or the property of the Government. If it is the property of Government, then reports of the activities of only the ruling Party should not and must not be circulated. It should not be used as the mouthpiece of the Congress ruling party. I hope the Minister will inquire into the matter and take proper action.

In the advertising department, the Government policy is to give advertisements to various newspapers and journals on the basis of certain criteria, namely, circulation, regularity and quality of publication, coverage of readership and area of circulation. But if we scrutinise the papers to which advertisements are given, we shall find that these considerations are not all followed by the department. There is discrimination practised. Here we find that Jana Sevak a Bengali paper, mouthpiece of the Congress, is given all advertisements. It has not got a large number of readers. It has not got a large circulation. The quality of the paper is the worst. Even then, all the advertisements are given to this paper. Then there is another journal Thought. It is called an American journal. All advertisements are given to this

journal, but papers run by Opposition parties are not given advertisements. Take for instance, the Deshabhimani. It has got a circulation of 30,000 in Kerala. Swadhinata, of Bengal, has got a circulation of 18,000. Janasakti, a Tamil daily with 16,000 circulation is not at all given advertisements. Visal Andhra (a Telugu paper) has got a circulation of 20,000. Then there are papers like Janayugam and Nav Jeevan. These are very old papers and they have a vast readership. But they are discriminated against and no advertisement is given to them.

**Shri Ansar Harvani:** Is it proper to plead on behalf of individual papers on the floor of the House?

**Shri Muhammed Elias:** I am referring to the policy of Government in the distribution of advertisements and showing how that policy is not followed. Advertisements are not given to papers which have a large number of readers. Papers of Opposition parties are discriminated against. Some Ministries have independently started giving advertisements to some papers. The Director of Advertising and Visual Publicity has secretly circulated a list of papers which should not be given any advertisements. I want to know from the hon. Minister.....

**Mr. Deputy-Speaker:** How is it secret when the hon. Member knows it?

**Shri Muhammed Elias:** I have got the list with me and if the hon. Minister wants, I can give it. I am speaking authoritatively on this point because I have got the information.

**Mr. Deputy-Speaker:** That means the hon. Member is also having a secret service.

**Shri Muhammed Elias:** The Congress has got secret service. So also the Communist Party has. Why should we not have it when the Congress has it?

Coming to the grievances of the employees of the publicity department, here also serious injustice has been done. Some of my hon. friends have already spoken on this subject. They are kept temporary even after a long period of service. They have been agitating for their confirmation for a long time. On the 1st March of this year, the Government in the Ministry of Information and Broadcasting announced their gradation. In this gazette notification we find that many old and experienced employees who are working for the last ten years have been demoted for the sake of giving some opportunities to some favoured persons. So there should be a re-screening. I request the hon. Minister to reconsider the matter. This notification of 1st March should not be taken as final.

I could give many examples of how some persons have been recruited and given special favour. There is the case of one photographer. I am not mentioning his name, though it is here. He is not even a journalist. He has been taken as a journalist on a salary of Rs. 1,000 per month. There is another case. The Deputy Director of Publications was recruited about two years ago from a merchant office of Bombay on a salary of Rs. 1,000 per month. I doubt whether he is even a graduate. This post was not advertised in the newspapers. Again, he has been given promotion. I do not know how this is happening without the knowledge of the U.P.S.C. So I would request the Minister to see that proper justice is done to all these employees. Their gradation should be done properly.

Then I come to the film industry. This industry produces more than 310 pictures a year. It earns about Rs. 30 crores. It also gives Rs. 10 crores to State Governments by way of entertainment tax. Government have got no proper policy for the development of this industry. This is the only industry which reaches vast numbers of people in our country. Nearly 20

[Shri Muhammed Elias]

crores of people in our country see films. But we find due to no proper policy, this industry could not be properly developed.

Recently, a new tax has been imposed. Due to this new tax, the regional language films will be killed because they have not got any market. The Bengali films have lost 40 per cent. of their market due to partition and if this tax is imposed on the exposed films, then, they will be absolutely ruined. The regional language films produce best pictures. They have got world recognition, as the hon. Member, Shrimati Uma Nehru stated. She has not stated the names of the films. Apur Sansar of Satyajit Roy has got the best prizes of America. It has got the first two prizes of the American Motion Pictures Association. The two David Lawrel Prize were never given to any director of any other country in the past. It is the best prize of America. We should be proud that India has got all these prizes. No country for the last few years has got all the prizes simultaneously as Satyajit Roy has won. The films of our country are getting world-wide recognition without any help of the Government. The Government should have a proper policy. Even in the Third Five Year Plan this film industry has got no proper place.

Not an inch of raw film is produced in our country. The proposed factory which is going to be started in the south should be expedited and Government should see that good raw films are produced in this factory. Otherwise, it will be no use producing raw films in this country. If they have to bring raw films from foreign countries, it will be a big loss to our country. So, before constructing this factory Government should see to it that good raw films could be produced.

This industry employs thousands of workers and technicians. But, there

is no proper legislation to regulate the conditions of service. A few people take all the facilities because there is no such legislation. For instance, the front-rank actors and actresses take nearly Rs. 4 lakhs even to appear in one film. They openly say that they have to be given white money and black money. On some portion of the money they get they pay income-tax and on some other portion they want to evade income-tax. In that way they force the producers to give them money. As a result, the other side and extra actors and actresses do not get their minimum necessities even. The Ministry should look into this. We are very much proud of our top-ranking actors and actresses; but, if they behave in this way they should not be taken by the directors and producers to appear in their films. Some co-ordination should be there between the producers and the Ministry and the Ministry should take full responsibility.

With regard to the legislation on drama. Still the old British rules are existing. The dramas should be presented before the police officers first and if they pass it then it can be staged. This thing was discussed in this House and the hon. Minister assured that he will try to remove this and that proper action will be taken.

**Dr. Keskar:** This should be taken up with the Home Ministry. This does not come within the purview of this Ministry.

**Shri Narasimhan:** It is a State subject.

**Dr. Keskar:** It is a State subject also.

**Shri Muhammed Elias:** I do not know. I am giving one example. One of the examples is the drama. That is why we are asking the Ministry of Cultural Affairs and the Ministry of Home Affairs also.....

**Dr. Keskar:** The hon. Member can take it up with the Ministry of Cultural Affairs.

**Mr. Deputy-Speaker:** This is not the concern of this Ministry.

**Shri Muhammed Elias:** It is also interested that dramas should be produced.

**Mr. Deputy-Speaker:** He must have information because the Ministry is of Information. (*Interruption.*)

**Shri Muhammed Elias:** Sir, some of our friends from Ferozpur district wanted to stage a drama in the month of May last. That drama was quite good; the police did not intervene beforehand. But just at the moment the drama was to be presented, and the people were anxiously waiting to see it, the whole group was arrested.

**Mr. Deputy-Speaker:** That was done by the State Government.

**Shri Muhammed Elias:** Yes, Sir.

**Acharya Kripalani (Sitamarhi):** That was part of the drama.

**Shri Muhammed Elias:** I did not expect that I shall be given so much time.

**Mr. Deputy-Speaker:** Then, I will ring the bell.

**Shri Muhammed Elias:** It was very good of you to have given me so much time. I did not expect it. I have finished all my points. I only request the hon. Minister to see that the regional language film industry does not die. He should impress upon the Finance Ministry to withdraw the tax which is being imposed on the film industry.

**Shri Ansar Harvani:** Mr. Deputy-Speaker, Sir, I consider the Ministry of Information and Broadcasting as the most modern and important institution of our Government. It is equipped with some of the most

modern equipment of publicity, propaganda and information like the Radio, even Television, Press and film. But, I can say that, at present, the Ministry has been functioning not as the Ministry of Information, but, more or less, as the Ministry of Duplication. Most of the activities that are being carried on by the Ministry of Information are being duplicated by the other Ministries; or, most of the activities that are being carried on by other Ministries are being duplicated by the Ministry of Information and Broadcasting. The Ministry of Information and Broadcasting has got a Publications Division; so has the Ministry of Commerce and Industry, the Ministry of Food and Agriculture and probably the Ministry of Finance. The Ministry of Information and Broadcasting has got a Press Information Bureau; so has the External Affairs Ministry got the External Publicity Division, doing almost the same sort of work which is being done by the Press Information Bureau. It is unfortunate that all this work is being duplicated. It is not only causing waste of public money but it is also causing inefficiency in Information and Broadcasting Ministry in this country.

I will urge upon the Minister of Information and Broadcasting to exert his influence over colleagues, in the Cabinet, to exert his influence, the great influence he has on the Prime Minister, to see that this duplication goes and all the activities are co-ordinated so that India can have a really modern and efficient machinery of Information and Broadcasting.

Now, I want to say a few words about the Press Information Bureau. In this country, apart from the question hour in this House, the greatest forum of information has become the Press Conference of our Prime Minister. Not only the Pressmen of this country but the Pressmen all over the world look forward to this monthly Press Conference. There they elicit information about this country, on its various activities, development plans and other affairs and foreign

[Shri Ansar Harvani]

policy. It is a great, monthly affair. I wish that some sort of that activity is carried on by our Minister of Information and Broadcasting also. I am not suggesting that he should duplicate the Press Conference of the Prime Minister but that he should create closer relations between himself and the Pressmen in this country.

It is a pathetic sight for most of us to see in the Central Hall Pressmen running after the Minister of Oil to get some information about the oil refineries or after the Minister of Defence to know something about the Defence Ministry.

16 hrs.

**Dr. Keskar:** Why is it pathetic?

**Shri Ansar Harvani:** I do not object to their doing it but I heard from them that the Minister of Information and Broadcasting is not so approachable as the other Ministers are. It may be wrong but that is what I have been told by a number of Pressmen in this country. So, I request him to come into closer contact with the Pressmen.

When the Press Information Bureau was created and the posts of the Principal Information Officer, Deputy Principal Information Officers and Information Officers were created, the incumbents were given the salaries respectively which would compare well with the salaries given in the most respectable and well-paid newspapers in India. The position of the Information Officer was almost on a par with the position of a special correspondent of a newspaper and that of the Deputy Principal Information Officer, with that of the editor of some of the news dailies. What are the activities of the P.I.B. at present? In the afternoon, some of the correspondents just walk into the corridor of the Bureau and collect the hand-outs from there. But if he wants some clarification, the answer is that

it may be a matter of policy and so he should see the Deputy P.I.O. in charge of that Ministry. When he goes to him, in the usual bureaucratic way, he is shunted on to see the P.I.O. and the P.I.O. also often shirks his shoulders and says: "I cannot tell you anything more; it may be a thing at the Cabinet level or at the policy level and I am not going to say anything about it." It may be all right and it is understandable in the old bureaucratic days but not now. These officers are meant for the Press and they should be capable and have complete power and confidence of the Ministry to take the Press into confidence, to brief them properly and give any background material so that our various projects and activities may get proper publicity and coverage not only in the Indian Press but abroad also.

I shall now refer to the Publications Division of the Government of India. I have no doubt that it has done very useful work and brought out some very fine publications and it is doing good work. I know very well, while replying to the debate, the hon. Minister will say that it is one of the best publishing houses in this country. But I may inform him that publishing houses in this country do not have a very high reputation and therefore, to compare this division with those in the country is not a very complimentary thing. Some of our best authors and best writers including our great Prime Minister look forward and arrange the publication of their books with the foreign publishers and not with the Indian publishers. So, I would like our Publications Division to be on par with the publication houses in other countries.

Now, this Division brings out certain cultural and social journals. They publish the March of India which unfortunately does not march much. We find in many shops and on pavements journals like the Soviet Land, China Today along with some



U.S. magazines but we will hardly find a copy of the March of India on the pavements or in the popular book-stalls of the Connaught Place. That speaks of the popularity of our publication. You can go to any house in this country.

**Mr. Deputy-Speaker:** If we find it in the pavement, it would not be marching yet.

**Shri Ansar Harvani:** It would be sold. If you go to any house, you will find a good stock of books—Soviet publications and Chinese publications and even American publications. But the publications of our Government have not got that popularity. There is something wrong with our sales organisation or with the publications themselves. Therefore, the Ministry should look into it and do something about it.

I want to pay a compliment to the great work done by the Films Division of our Ministry. It has done wonderful work and I salute the workers of this Division. Some of the finest documentaries have been produced and they can compare with similar documentaries produced in any other country. We are really proud of their work and on behalf of this House I think it is my duty to congratulate them. But at the same time I would say that film production is not the only activity of the Ministry of Information and Broadcasting. It has to look after the film industry of this country and I say that it has completely neglected it. I do not hold a brief for those undesirable people who come to the film industry and want to play on the baser instincts of human beings by producing vulgar pictures. But there are producers with high idealism who want to produce films which can raise the moral, social and cultural standards in this country and it is the duty of this Government to give them some encouragement. The hon. Minister will point out that some awards are given to the best films, the best actors and

actresses and directors. That is not sufficient.

**Shri A. M. Tariq:** These awards have nothing to do with the Ministry; They are film fare awards.

**Shri Ansar Harvani:** The Ministry also gives them. The film producers have been told for years and years that a film finance corporation would be created by this Government and that there is going to be a film institute. All these talks have been in the air but nothing had been done. Instead of encouraging the film producers we have come forward with an unbearable excise duty on the film industry. I do not hold a brief for those producers who give money in black or who waste money on certain aspects of production but certainly I feel that this excise duty will do great harm to the film industry.

In the report there is some talk about the export promotion of films and I think the Ministry has done very little about it. We get 300 films per year from America and some of these films completely degenerate our social and moral outlook. But what steps have we taken to send films to America? The time has come when this Ministry should press the Commerce and Industry Ministry to enter into trade agreements with the foreign Governments that only that number of films will be taken in this country which are taken by that country. Let that be done on a barter basis. If America wants to give us 300 films, it should be prepared to have 300 films from us. Otherwise, we should not have films and waste our hard-earned foreign exchange on them. Certain countries do not like Indian films at all. Some people in our country may say that our films are not worthy of export. But I can say that some of our films favourably compare with the films produced in any part of the world and at least those films should be allowed in other countries. I would request the hon. Minister to look into that matter.

[Shri Ansar Harvani]

One word about the All India Radio. I am glad that some sense has dawned on that organisation. Sometime back they were crazy about the classical music and they were thinking that they could impose music which they liked on the people. But now sense has dawned on them. With the coming in of Vividh Bharati, with the increase in coverage of popular music, it is doing quite well. I am also glad that the All India Radio is undergoing a slight change in their language policy also. Some time has been increased in respect of one language which is more understandable in Delhi and round about Delhi. I do not object that a high-flown language should be imposed on the people through the All India Radio by way of education, but I am sure, particularly in the News Bulletin which is giving us information, the national language of All India Radio is hardly intelligible to anybody.

**An Hon. Member:** Urdu is there.

**Shri Ansar Harvani:** I quite agree that it is done in Urdu also, but the Hindi which is used there is hardly Hindi, it is like Akash Vani which is understood in the sky and nowhere else.

One more thing, Sir, and that is about advertising. We have got a huge organisation for advertising, but what are we doing about it? We have got artists there, media men there, a huge organisation is there. At the same time, we utilise the services of advertising companies including some of the foreign owned advertising companies. What do they do for us? Nothing except collecting our bills for which we pay 15 per cent. to them. I hope and trust that the Ministry will look into this question and completely revise its advertising policy. Please don't have any thing to do with these companies or abolish the huge paraphernalia which you have got. It would be better if we do not have anything to

do with the advertising agencies. In that case we need not have to pay 15 per cent. just for collecting our bills, just by way of collection charges.

With these words, Sir, I support the Demands for Grants relating to this Ministry.

**Shri Narasimhan:** Mr. Deputy-Speaker, Sir, there is a chorus of approval of what the Ministry has done all along the period. No doubt, there have been friendly and healthy criticisms, but the fact that there is a general approval is not a little due to the strong hand with which the Minister controls the entire subject under his Ministry. The Ministry, no doubt, has contact directly with the people through the radio, through their publications and through the films which they control and which gives entertainment to the people. Therefore, it is not an easy thing for the hon. Minister to have his own way. Notwithstanding his predilections he will have to adjust his tastes and outlook in consonance with the reaction of the general public. That brings about a lot of clashes. There is the question of film standard, literary standard and various other standards. There are our objectives and our objections. If the standards come down by popular whim, it becomes a very difficult task for the Minister has been doing very well. This difficult task, on the whole, the Minister has been doing very well. He has managed to maintain a high standard, notwithstanding the pressure to the contrary from various interests.

But I must also say that a portion of the credit could go to another body, namely, to this very august House itself. This House composed as it is of a little more than 500 Members continuously keeps itself posted with the activities of the Ministry through questions, debates and such other things. That is why I think

the Ministry is able, in general, to satisfy the public.

Occasionally, suggestions are made that the All India Radio, for instance, should become an autonomous body or the like. I fear such a catastrophe. I am not one of those who wants such a thing. Actually, our experience has shown that sometimes these autonomous bodies fail to achieve the objects for which they were created; they just achieve the object of autonomy and nothing more, and they go on as they like. Such things make one feel a bit afraid of these autonomous institutions. I hope the Minister will use his influence to see that such a catastrophe does not happen to the All India Radio. The fact that the Minister is in complete control of such an institution and the fact that the Minister is under the control of Parliament goes a long way to keep it within popular will. Otherwise, the so-called autonomy is only to get away from the parliamentary control either in day-to-day administration or by way of exchequer. The Ministers, of course, or the Cabinet in some form or other keep on their control on these autonomous bodies. They may be autonomous theoretically, but the Ministers manage to have their control. The only loss will be, therefore, to Parliament. The Parliament will lose its control if the All India Radio is made an autonomous body. That is why I am in favour of its continuing as it is under a Minister and through Demands for Grants under the Parliament itself.

The other day, answering some questions about pre-censorship the Minister said that owing to various legal complications he is not able to achieve it. The Film Enquiry Committee has strongly recommended such a step. The Minister's stand seems to be that, because the film producers say that once they have undergone a precensorship they do not want to be censored subsequently for a second time, the Minister wants

to retain that right. The producers seem to dislike double censorship, and the Minister does not seem to give away the right of ultimate censorship. A way should be found to solve this problem. If pre-censorship is complete in all respects, the necessity for a second censorship will be very limited. Therefore, really there is nothing much to fear. I hope the hon. Minister will use his good offices and arrive at a settlement with the film producers so that pre-censorship is achieved. It will help the film industry also. A lot of bad pictures that are complained of may also become obsolete.

While going through the Ministry's activities, it is a pleasant thing to see that educational broadcasts have increased and the increase has been nearly three times compared to the preceding year. In addition to school broadcasts universities are also being attempted to be covered. They are increasing steadily both in quality and coverage. It is also pleasing to note that the revenue from sales in the Publications Division has been progressively increasing. While, more or less, the Ministry's publications are modest in get-up and cost, it is rather very unpleasant to see some of the semi-autonomous institutions coming out with publications of a very costly nature even in the matter of balance-sheets. I would recommend the attitude and the standard adopted by the Ministry to these autonomous corporations. I saw the other day a balance-sheet giving mere facts and figures printed on art paper. One can understand art paper being used for pictures, but for a balance-sheet which nobody will care to see, which contains only figures, additions and subtractions, costly paper is wasted. I have seen more than one case of this nature in respect of these semi-autonomous institutions.

The news-reel documentaries, and other things are becoming very very popular. They are appreciated. The

[Shri Narasimhan]

mobile exhibitions are also very popular. I am of the opinion that the existing arrangements in the various States for Plan exhibitions are not adequate. A year ago I requested the Ministry to participate in a particular exhibition. I was simply told that the man-power in the southern side was not adequate for the purpose and they were engaged elsewhere. The Opposition also has pointed this out, that the general tendency seems to support some of the exhibitions where the V.V.I.P.'s go or which are opened by very important persons, and to ignore other ordinary exhibitions. If some exhibition is going to be opened by a V.V.I.P., they say that they cannot spare their unit for ordinary exhibitions. I hope this attitude will not be persisted. Modest exhibitions, public gatherings and other small functions should also be supported; not merely those exhibitions where the authorities concerned manage to invite V.V.I.Ps. The service which the Ministry has done for current literature and music cannot be overestimated. But for the timely support which this Ministry has given to many artists and writers and the dramatists, etc., there would have been a kind of arrest in development. The Ministry has given them steady support. It is a pleasing sight to see some of the dramas and listen to them—at any rate the language dramas played through the radio. I have seen a number of children very intently listening to the plays which are becoming very popular. My only regret is that these plays are begun at 9 in the night and continue till 11. It is rather not pleasant to see children listening to the radio during these hours; they should rather go to sleep at these hours. I hope that the authorities could slightly make a change in these broadcast timings—some more convenient hours for such dramas—which are quite popular and by listening to which much advantage is gained by the children. But these need not necessarily be

broadcast during late hours. They could be broadcast much earlier than 9 o'clock in the night.

Some of the finest programmes like senior musicians' programmes are nowadays broadcast early, say, at 7-30 or so. They could be pushed back to 8 o'clock and may last till 9-30 or so. They are listened to generally by the elders and so, a little change by starting them a little later would be better.

It has been complained that the film industry has been levied some excise duties through the present budget. Obviously the spending Minister cannot have much say with the revenue-earning department of the Government: He goes to Finance only to ask for grants. Therefore, his pull in this respect with the Finance Minister will not be much, I know. But still, I hope he will see that at least for educational films and children's films, this excise duty will not operate. If he can persuade the Finance Minister to this effect before the Finance Bill is brought here, there will be some relief in the case of desirable films.

**Mr. Deputy-Speaker:** The hon. Member is now looking elsewhere. He has finished his notes, I hope!

**Shri Narasimhan:** I had skipped over some points and am looking into my notes to find them. When you ring the bell I will sit down. No doubt the Ministry is trying its best to fulfil the task of emotional integration of the country. In the report it is mentioned. It is not a mere mention, but they have been doing it. The radio and the newsreels do bring the entire country to the patrons, either the film-goer or the listener of the radio. The entire country is brought before one's eyes: the man in the South sees Kashmir and the man

in Kashmir sees the river Cauveri. So, in such matters they have done very well.

Some of the commentators have done very well and are doing very well. They have become very popular. The radio commentators and the news-reel commentators have done wonderful work. Particularly, when I listen to the English voice through the commentary, when the commentator depicts the Hindu culture and assembles the wealth of our art and such things, complete justice is done to the task. One feels very happy. I congratulate the Minister for helping such talents to develop and such tendencies to grow.

**Shri Mahagaonkar (Kolhapur):** Mr. Deputy-Speaker, Sir, in 1957 I had the occasion to speak on the demands of this Ministry and I particularly spoke about the film industry. Even today I would like to express my views on the film industry. In my last speech, I suggested to the Minister to bring out some legislation for the working classes in this industry and also to nationalise the studios and leave the production to private producers. I do not know yet what steps the Minister has taken.

This industry, as I said on the last occasion, is the second largest industry in this country and in the world and as my hon. friend said, more than 60,000 people are engaged in this industry which gives the revenue of a sum of 20 crores. (*Interruption*)

**An Hon. Member:** Question.

**Shri Mahagaonkar:** In his desperate search for money, the Finance Minister has imposed taxation on the film industry which is going to cripple this industry in a short period; and particularly the regional film industry such as the Marathi and Bengali film industry is going to be ruined. I have got here some representations also and I would like to relate certain facts about this industry. Many Members here expressed the view that the production value of films is much less than

it is to the average liking of the common man, but nobody has stated what the film industry has to suffer, and how much trouble the people have to take to produce a film. The ordinary man thinks that by throwing some money, by throwing Re. 1 or four annas, he can see a picture on the screen. But behind that, there is a great team work. A great work lies behind it. I am proud to say that Maharashtra which first produced a film in this country even today got the the best talents and the best men in this industry. I would like to say that this new taxation that is going to be imposed is going to harm the industry in this way. Out of the total sales of tickets, 30 per cent. will go to the State Government by way of entertainment tax; 50 per cent. will go to the exhibitor or the theatre-owner and out of the balance, 50 per cent. to the distributor. The distributor takes his commission leaving barely 25 per cent. to the producer. Many people think that the producer, out of the glamour of this industry, makes tons of money. But actually, in this industry, the facts are, the producer—except a few who can be counted on the finger-tips—is generally at the mercy of the distributor and the money-lender. He is financed by certain capitalist elements in the country, and the financiers takes his interest which is more than 60 per cent. This is how a producer is at the mercy of the distributor and the financier. In 75 per cent. of the cases, the producers, in the production of their films, have to practically gamble with their lives. Not only that. Along with them, the workers who work with them also have to gamble and depend on them to produce a picture.

Actually, a producer has to take three months to produce an average picture of 13,000 ft. length and if it is a box-office hit, then only the producer can survive. Otherwise he is finished. The guarantee is also finished. Hence, last time I suggested to the Minister that he should take some suitable steps in order to ensure a guarantee for the workers in this industry.

I would like to point out that this new taxation will cost a Marathi or a Bengali film Rs. 20,000 or Rs. 30,000 more. Already, views about this matter have been expressed by many dailies. Actually, a picture requires a capital of Rs. 2,000 to Rs. 20,000 depending upon the area of exploitation which again depends upon the language in which the film is made. Now, a Marathi picture will cost Rs. 30,000 more. A picture which was generally produced within Rs. 1,20,000 will now cost Rs. 1,50,000 or more. Already, I am afraid the Marathi film industry is in a crippling condition. There is little market left for the regional language pictures. They say that the regional language pictures are so good, but yet, I do not know how many people would appreciate the troubles the people have taken in this country to produce the films and what difficulties they have to face in this matter.

I would now like to give you some ideas about this industry. Except Mr. Shanta Ram in Maharashtra, the rest of the Marathi film producers today are in danger. They do not know where from they should get their finances. I do not know. I was happy to learn last time that the Government and this Ministry were proposing some scheme to finance the small producers in order to produce pictures. Somehow, I learnt that later on this idea was dropped. I would like to read for the benefit of the hon. Minister what the Bengal Motion Picture Association has stated. It says:

"The length of an Indian film varies between 13,000 ft. and 16,000 ft. The number of prints required by the producer for exhibition may vary from 5 in the linguistic areas up to 100 for Hindi. Calculating on this basis, the increase in the cost due to imposition of the new excise duty will be between Rs. 30,000 to Re. 1 lakh per film. This is a 10 p.c. to 20 p.c. increase on the present cost. In order to make up for it, the pro-

ducer must be in a position to add to his earnings to the extent of 5 times the increased expenditure. In the existing circumstances, this is impossible. The incidence of the taxes that the producer already bears, viz., the taxes on raw stock, on equipments, machinery, chemicals for processing, the State tax on entertainment, sales tax on raw film, etc. comes to an exorbitant amount. Any additional burden can only wipe him out of existence and throw out of employment thousands of workers engaged in the various branches of film making in studios, laboratories, distribution agencies and motion picture theatres. With production virtually ceasing, the Government can scarcely hope to derive the benefit to its Treasury that it expects to by imposition of this new excise duty."

This is how it is going to affect the film industry tomorrow. I would like to repeat what a paper has already stated, namely, that our Finance Minister is trying to get the golden egg by killing the goose itself.

There are so many things in this industry which are, not looked after well by the Government. As I did last time, I would again request the Minister to bring some legislation for the workers in this industry in particular as their services are not guaranteed and as their income is not regular. Of course, there are a few people who are supposed to be the business magnates. Then there is the second category of people, the top actors and actresses of the film industry. I do not know what the income-tax people are doing about them. There are persons, who are the top-ranking actors and actresses in the field, who demand Rs. 5 lakh or 6 lakh for working in a picture. This is also one of the reasons for increasing the cost of the picture. As one of the previous speakers has pointed out, this money is obtained in the black market whereas while signing the agreement

they mention only Rs. 50,000. Therefore, as my friend has pointed out, it is a fact that there is really white money and black money in this industry. Then, there is the cream of this industry who are capitalists, who are known in Bombay, Calcutta and other places as financiers. It would really be interesting to know for what per cent. of interest they give loans to the producer, how much money they give to the producer, what are the conditions of the loan when signing such contracts, etc. I know that it is very difficult for the Ministry of Information and Broadcasting to detect and completely remove the black-marketing in this industry. But, we must remember that this industry has developed right from 1937 up to 1960. In the old days, there were not even talkie films. Now Indian films have come to a stage when even cinemascope films are produced in this country. We must remember that cinema is the cheapest entertainment in this country. Technicolour films are also produced in our country.

**An Hon. Member:** No technicolour films are produced; they are not produced here.

**Shri Mahagaonkar:** They are produced outside. I hope you all have heard of Guru Dutt's film on cinemascope. So, all these technical changes are taking place. I am very happy to know that our Minister has formed this association. (*Interruptions.*) I am told that they have purchased a studio in Poona. It is a wise step, I should say, that these technical facilities are offered by the Ministry. I am sure that the younger generation and younger talent in this country will definitely take advantage of this institution.

At the same time, I would request the Minister to follow his old idea about financing all the middle class producers and the new talent to whom money is required. Because, today the banks do not give any support to a producer by granting him loans. So, if there is some arrangement whereby

financial assistance could be given, the talent that is available in the country will come forward to produce better pictures. In the days of prohibition, it is the only cheapest entertainment now left for the poor man when the money market is tight. These excise duties and other imposts are bound to remove even the small entertainment which is now available in this country for the common people.

Then I would like to say something about the way in which censorship is now working in our country. I do admit that you have appointed a committee consisting of persons of knowledge, persons who know about it. Yet, I find that the working of the Censor Board is not satisfactory. I have heard from one of the members of the Censor Board that without even knowing and seeing the picture, he blindly certified a picture which was actually not up to the standard. I think the Ministry should take care in not appointing such persons on such boards.

Then, I would like to say something about the Films Division, which is producing documentaries. As many of my colleagues have stated, they are doing excellent work. But what I would like to say about it is this. With such facilities at your command, with such technical aid at your command, you are producing good documentaries. But while you are producing that, I also want to know your cost of production per film. I have heard—I cannot vouchsafe for its authenticity and I am subject to correction—that the Films Division have recently divided themselves into producer and administrator. These are the two sections in the Films Division which are conducting the work. Because of this arrangement I find a lot of difficulties are experienced by them. The administrator who comes from the Government branch knows little about film making or its technique. Recently, a friend of mine who is working in the Films Division went to a particular place to produce a documentary for

[Shri Mahagaonkar]

the Government on an important subject. While he was doing his work he had to engage labour there and he said "I require so much labour". Then official files started moving to and fro. They said that in Bombay a labour is paid only Rs. 2 whereas he was demanding Rs. 4. It was somewhere in upper India where because people were engaged in the field for harvesting it was very difficult to get labour. According to the orders of the Government, my friend had to complete his picture before a specified time. He wrote back and it took about twenty days for him to get the answer from the official circles.

In this Report you have stated that you have produced so many documentaries. But you have not stated the exact amount spent on each documentary. Just as in the case of a commercial firm they have to mention the cost of production, why not the Government also submit to Parliament a statement as to how much they have spent on each documentary, so that every member will come to know exactly what amount Government spends on a documentary. That will give us a clear picture of the return that we get on the money spent by Government.

Then, because of these differences between the administrator and producer, a lot of difficulties are cropping up. I have seen the name boards of so many directors in the Films Division. I would like to know how much work exactly is taken out of them. Though some good documentaries have been presented by the Government, I would like to see that work is extracted from those persons that have been employed in the Division. That information should also be given in the Report from next year onwards.

I come from a place which was formerly a Princely State and where the Government was running two studios. Once the Government

appointed their official people. The officials were asked to go and take stock of the film in the studios. These officials went and measured the unexposed film. That was the funny part of it. They reported to the higher authorities that the film was two feet less in length. But the unexposed film was exposed by them in the course of measuring. This is the experience. This type of thing should not happen. At least these administrators should know something about the technique and importance of films.

Then it was said that songs in the film are not up to the mark. The hon. lady Member said that filmy songs are there. Regarding the artistes in the film industry there should be a social outlook which is something up to the mark. I know that when the Congress session was held in Bangalore some artistes took part in the entertainment there. Many papers referred to that as a grand *tamasha*. I do not know why this sort of an attitude is adopted towards the artistes in this industry. Why do they think that the dignity of the artistes who work in the picture is below that of the average man and the average politician? I do not know why this sort of an outlook is there towards the film industry and particularly, towards the artistes. I would say that they are doing a great work. As you say, there are certain films that are educative. But that needs something else also. Try to change the outlook and the angle of the society towards the film industry and the artistes.

I find even good papers also write these articles. I tell many friends, while discussing it with them, that our country has to learn much more from the foreign countries. I know our social outlook is quite different from others. I know that even today it is something of a mixture that we find. But do you know that when a person takes money as loan on a high rate of interest while producing a picture he has also to keep up his prestige in the market? Somebody



just now said that there are songs and dances in the pictures. I know there are certain defects. Some western tunes are mixed up in the songs of our pictures. But a producer in making a picture has to see the market value. He has to see that he should be able to get the money invested. Unless there is some protection for the industry from the Government, the producers will not change this. Then they cannot do any business. That is why I would like to urge upon the hon. Minister that at least they should be exempted from the new excise duty. At least there should be no duty on the small producers. I request the hon. Minister to move in this matter and find out what the results will be on the film producers and the industry of this. It will affect not only the producer and the distributor but the entire industry which is the second largest industry in the world.

At the same time I would like to point out that even for the theatre management and the theatre employees there is no legislation. Something should be done in this matter also.

Then the next thing is that not only the theatre and film people but the technicians also, who work for these, and the playback singers and others as also the new talent that is coming today in this industry must be encouraged.

The next point is about the awards. I am very sorry to see that for the year 1958-59 the children's film award was not given to anyone according to the Report of the Ministry. I do not know why there is such a difference between these awards and the awards of *Filmfare*. According to the papers one is a popular award while the other is a Government award. I would like that the hon. Minister should also take into account the public taste. While selecting pictures they may be invited to take part in such competition.

**Mr. Deputy-Speaker:** The hon. Member's time is up.

**Shri Mahagaonkar:** One minute more.

The last thing I want to tell you, apart from the film industry, is about Kolhapur, my constituency. I would like to request you on behalf of the people there that you should try to establish a radio station at Kolhapur. This is an old demand of the people of Kolhapur. Kolhapur has not only encouraged the artistes of Maharashtra and elsewhere but it is also a place which has given birth to so many great artistes of this country. I urge upon the hon. Minister to look into the request of the Kolhapur people.

**श्री प्रकाश वीर शास्त्री (गुडगाव) :**  
उपाध्यक्ष जी, सूचना एवं प्रसार मंत्रालय की अनुदानों के सम्बन्ध में जो चर्चा चल रही है, उस के सम्बन्ध में मैं दो तीन श्रावश्यक सुझाव और कुछ शिकायतें प्रपने मंश्रान्त वक्तव्य में प्रस्तुत करना चाहता हूँ ।

पहली चर्चा तो वही जिस को हमारे मित्र ने बड़े विस्तार के साथ धरि कहा है कि हमारे देश का जो चलचित्र उद्योग है वह देश के नैतिक और सामाजिक विकास में इस समय सहायक न हो कर, धीर धीरे पतन का कारण बनता जा रहा है। इस समय सारे देश में लगभग ४,००० सिनेमाघर हैं और २४ लाख के लगभग दर्शक प्रति दिन सिनेमा देखने के लिये जाते हैं। साल भर में उन की संख्या सब मिला कर ८० करोड़ से ऊपर बैठती है। गणितज्ञों ने धीसतन चार घंटे का समय जोड़ कर बतलाया है कि २६ करोड़ लोगों का १२ घंटे के हिसाब से २६ करोड़ दिन का समय पूरा इस में बीत जाता है। धार्थिक दृष्टि से धीसतन एक रुपया भी प्रति व्यक्ति के लिये खर्च होता हो तो ८० करोड़ ६० साल में इस के ऊपर व्याय होता है। चित्रों के उत्पादन तथा वितरण

[श्री प्रकाश वीर शास्त्री]

१० करोड़ रुपया और सिनेमा घरों निर्माण का प्राथमिकतम खर्च ५० करोड़ लगभग होता है। उत्पादन, वितरण र प्रदर्शन के काम पर ७५ हजार व्यक्ति लगभग काम करते हैं। मैं ने यह आंकड़े दृष्टि से प्रस्तुत किये कि इस भारी व्यय द्वारा विरासत में हमें क्या चीज मिलती है, इस की ओर हमें थोड़ा ध्यान देना चाहिये।

हमारे देश की अपनी एक परम्परा हमारे देश का अपना एक सभ्यता सम्बन्धी तावरण है। नारी का नग्न स्वरूप जो हमारे देश में धीरे धीरे विकसित होता चला रहा है, यह पश्चिम का अनुकरण हमारे देश के लिये हितकर नहीं हो सकेगा। अब कुछ समय पहले उर्दू के एक अच्छे शायर अकबर ने जिस समय नारी ने देश में अपने तंमान स्वरूप को शायद आरम्भ ही किया होगा उस समय अपनी लेखनी से एक बात लिखते हुए कहा था :

बेपर्दा नजर आई जो कल चन्द बीवियां

अकबर हयाए कौमी में धरती में गड़ गया,

गोला जो उन से आप का पर्दा कहाँ गया

बोलीं कि वह तो अकल पर मर्दों के पड़ गया।”

मैं आप से यह बात इस दृष्टि में कह रहा हूँ कि जिस समय देश में अकबर ने यह पंक्तियाँ लिखी होंगी, उस समय उन के मस्तिष्क में शायद नारी का इतना नग्न स्वरूप न हों। नारी का जो भारतीय रूप है वह उस के मातृत्व में सुरक्षित है, वह, उस के भगनीत्व में सुरक्षित है, वह उस के पुत्रीपन में सुरक्षित है, उस का जो स्वाभाविक रूप लज्जा और

माननीय सूचना और प्रसारण मंत्री के कानों में इन शब्दों को डालते हुए कि वे इस बात का विचार करें। भारत के उस पुरानेपन का, जिस के अन्दर अपना स्वरूप और एक अपनापन सुरक्षित है और जिसे देखने के लिये दूसरे देशों से लोग लालायित हो कर यहाँ आते हैं, उस का किसी प्रकार से विकास हो।

इसके साथ ही जहाँ मैंने इसमें दृश्य चीजों के सम्बन्ध में कहा, कुछ श्रव्य बातों के सम्बन्ध में भी कहना चाहता हूँ। आज के चलचित्रों में जो गीत गाये जाते हैं, और छोटे छोटे बच्चे जिन गीतों को गलियों में और सड़कों पर गुनगुनाते हुए फिरते हैं, उनके सम्बन्ध में मैं अपनी भाषा में न कह कर, देश के एक बहुत बड़े सन्त विनोबा भावे के शब्दों में आप को सुनाना चाहता हूँ। अभी हमारे सदन की माननीय सदस्या माता उमा नेहरू जी ने सीलोन के सम्बन्ध में चर्चा की। सीलोन के सम्बन्ध में चर्चा करते हुए उन्होंने कहा कि सीलोन हिन्दुस्तान पर हावी होता चला जा रहा है। जिस भाव को लेकर उन्होंने यह शब्द कहे थे, मैंने बीच में अनधिकार चेष्टा की और माता जी को संकेत देते हुए यह कहा कि सीलोन रेडियो से जो गीत गाये जाते हैं उनका निर्माण तो भारत के अन्दर ही होता है। हम थोड़ा बहुत यह देखें, बजाय चोर को मारने के, कि वह चोर पैदा कहाँ से होता है। जिन गीतों में . . . . .

श्री बजराल सिंह : चोर की मां को मारो।

श्री प्रकाश वीर शास्त्री : मैं “मा” शब्द का जान बूझ कर उच्चारण नहीं कर रहा हूँ। मैं कह यह रहा हूँ कि अभी भी हम थोड़ा बहुत

वस्तुव्य दिया है, एक चेतावनी अपने राष्ट्र के नाम दी है और अपनी सरकार के नाम भी दी है। आचार्य जी के शब्दों को मैं उन्हीं की भाषा में पढ़ कर आपको सुनाता हूँ। मैं चाहता हूँ कि हमारे सूचना और प्रसारण मंत्री तथा माननीय प्रधान मंत्री जी इन शब्दों को आचार्य विनोबा भावे के, गम्भीरता से सुनें और उन को देश में एक व्यावहारिक रूप देने का प्रयास करें। आचार्य जी ने अपने शब्दों में कहा है :

“भाज सरकार अपने आप को इतना पंगु और असहाय महसूस कर रही है कि वह सिनेमा के दृश्यों और गीतों द्वारा घर घर में और गली गली में फैलने वाली गन्दगी को रोक नहीं सकती। जो संगीत मानव की कोमल भावनाओं के प्रकटीकरण और विकास का अन्यतम साधन है, उस संगीत का विकृत दुरुपयोग सिनेमा के भ्रष्ट अश्लील और यौन कामना का उत्तेजना देने वाले गीतों के जरिए किया जा रहा है।”

उन्होंने आगे यह भी कहा :

“मैं शहरों में जाने से बहुत डरता हूँ, क्योंकि वहाँ रात्रि के प्रशान्त काल में भी मन को विकृत करने वाले गीतों के रेकार्ड लाउड स्पीकर पर गाये जाते हैं। उस हालत में न तो मैं सो सकता हूँ और न कोई गहरा अध्ययन तथा चिन्तन ही कर सकता हूँ। जन रुचि को विकृत करने वाले ये लोग अपने स्वार्थ के लिए और पैसा कमाने के लिये उन लोगों की सुविधा की निर्दयता से हत्या करते हैं जो शान्त, सम्य और सुशुचिपूर्ण जीवन बिताना चाहते हैं।”

मैं समझता हूँ कि इस सम्बन्ध में मैं इससे बड़े और गहरे शब्द नहीं कह सकूंगा। मैं चाहता हूँ कि सूचना एवं प्रसारण मंत्री आचार्य विनोबा भावे के संकेत और चेतावनी को धोड़ा देखें और अपने देश का जो फिल्म

सेंसर बोर्ड है मेरा अपना नम्र निवेदन है कि जैसे अन्य मित्रों ने भी कहा यह हमारा फिल्म सेंसर बोर्ड आंख बन्द करके अपना कार्य कर रहा है और फिल्मों की सेंसरिंग कर रहा है। आज हम देख रहे हैं कि देश में कुरुक्षिपूण भ्रष्ट और अश्लील चित्र सेंसर बोर्ड द्वारा पास किये जा रहे हैं और वे घडल्ले से प्रदर्शित हो रहे हैं। आपने अपनी रिपोर्ट में यह लिखा है कि कुछ चित्रों को तो तैयार सेंसर बोर्ड “यू” मैक्शन सर्टिफिकेट देता है और वे चित्र सर्वसाधारण को दिखाये जा सकते हैं जबकि कुछ चित्रों को वह फौर एडल्ट्स “ग” कॅटेगरी में प्रदर्शन के लिए रख देते हैं और वे चित्र केवल १८ वर्ष से ऊपर की आयु वाले व्यक्तियों को ही दिखाये जा सकते हैं। मैं अपने सूचना एवं प्रसारण मंत्री का ध्यान इस ओर दिलाते हुए कहना चाहता हूँ कि फिल्म सेंसर बोर्ड द्वारा जिन चित्रों को “यू” का सर्टिफिकेट दिया जाता है उनका स्तर भी बहुत निम्न हो गया है और जिसका कि कुप्रभाव हमारे देश के लाखों नौजवानों पर बड़ा विपरीत पड़ रहा है। मेरा मंत्री महोदय से बड़ी नम्रता के साथ निवेदन है कि उस फिल्म सेंसर बोर्ड का दुबारा फिर से निर्माण किया जाय क्योंकि वर्तमान सेंसर बोर्ड में जो व्यक्ति काम कर रहे हैं वे देश के सामाजिक और नैतिक स्तर में उत्थान करने के बजाय उसके पतन में ही धीरे धीरे सहायक होते चले जा रहे हैं।

दूसरी चीज मैं यह उपस्थित करना चाहता हूँ कि मैं यह जानता हूँ कि हमारे देश के माननीय सूचना एवं प्रसारण मंत्री और आकाशवाणी के महानिदेशक श्री जगदीश चन्द्र माधुर की हिन्दी के प्रति जो आत्मीयता है और उसके प्रति जो प्रेम भाव है उसको मैं बहुत अक्षी तरह से जानता हूँ लेकिन मेरी समझ में नहीं आता कि अभी तक उनके मार्ग में ऐसी कौन सी कठिनाई है कि संविधान में यह स्वीकृत हो जाने के पश्चात् कि सन् १९६५ में हिन्दी उस प्रतिष्ठापूर्ण पद पर पूरी तरह आसीन हो जायगी, अभी तक आकाशवाणी जो कि अपने

[श्री प्रकाश वीर शास्त्री]

बेश में प्रचार और प्रसार का सर्वोत्तम केन्द्र है वह क्यों इस उपेक्षा से कार्य कर रहा है ? इसके लिये मैं आप को कुछ उदाहरण देना चाहता हूँ। अभी हमारे देश में विदेश के दो बड़े प्रतिष्ठानों, एक रूस के श्री लुइचेव और एक अमेरिका के राष्ट्रपति श्री आइजनहोवर, अब इससे पहले जब हमारे देश में श्री लुइचेव और बुलगांनिन आये थे तो उस समय आकाशवाणी की ओर से जो रैटोरियाँ प्रसारित हुई थीं वह दोनों भाषाओं में हिन्दी और अंग्रेजी में प्रसारित की गई थीं लेकिन इस बार वैसा नहीं किया गया। इस बार श्री लुइचेव और श्री आइजनहोवर के भारत आगमन को लेकर जो कमेंट्री प्रसारित की गईं वह केवल अंग्रेजी भाषा में ही प्रसारित की गईं। मुझे यह देख कर बड़ा कष्ट हुआ और मैं जानना चाहूँगा कि ऐसा क्यों किया गया और हिन्दी की उपेक्षा क्यों की गई ? ऐसा करने का क्या कारण है जब कि आप यह जानते हैं कि आपके आकाशवाणी प्रोग्राम्स को सुनने वाले श्रोतागण अधिकांश हिन्दी जानने वाले हैं और वह हिन्दी ही में सुनना चाहते हैं ? ज्यों ज्यों संविधान में हिन्दी धारण की बात है त्यों त्यों उसके साथ में यह धीरे धीरे उपेक्षा होती चली जा रही है।

हमारे शासन को कुछ व्यापारिक बुद्धि के सोचना चाहिये कि अपने देश में जो सामान्य चलचित्र निर्माण हो रहा है और जिसको कि एक बहुत बड़ा व्यापारी समाज आया का साथ मान कर तैयार कर रहा है उसमें अधिकांश चित्र भारतीय भाषाओं में हैं। १९ प्रतिशत हिन्दी के या अन्य भारतीय भाषाओं के हैं और १ प्रतिशत केवल अंग्रेजी के चित्र हैं लेकिन आज भारत सरकार की ओर से सूचना एवं प्रसारण मंत्रालय की ओर जो वृत्ति चित्र तैयार किये जा रहे हैं उनमें इसका बिलकुल जल्दा है अर्थात् वृत्ति चित्र अधिकांश अंग्रेजी के अन्दर तैयार किये जा रहे हैं। जब आप जनता की भिन्न को जानते हैं और देश की नब्ब को देख रहे हैं कि वह किधर जा रही है

तब फिर भारतीय भाषाओं में और हिन्दी में वृत्ति चित्रों को तैयार करने की ओर विशेष रूप से पग क्यों नहीं उठाया जा रहा है ?

सूचना मंत्रालय के प्रकाशन विभाग ने सन् १९५९ में अंग्रेजी में ५५ और हिन्दी में ४६ पुस्तकें प्रकाशित कीं। हिन्दी की अधिकांश पुस्तकें अंग्रेजी पुस्तकों का अनुवाद है। इसी प्रकार पत्र-सूचना कार्यालय से हिन्दी में ३२३ विशेषालेख पिछले वर्ष अखबारों को भेजे गये जिनमें से केवल २८ हिन्दी में तैयार किये गये। इनके अतिरिक्त अंग्रेजी की ८० प्रतिशत रचनायें हिन्दी में अनूदित कर अखबारों को भेजी गईं।

मैं एक विशेष बात अपने प्रधान मंत्री को भी कहना चाहता हूँ। मंत्रालय ने कुछ समय पूर्व अपनी नीतियों की घोषणा करते समय कहा था कि १९५८ के शुरू में आकाशवाणी के हिन्दी समाचार विभाग को समाचारों के संकलन और संपादन आदि की दृष्टि से आत्मनिर्भर बनाने की योजना पर अमल किया जायेगा। अब इस योजना के अगले चरण में अमल करने का समय आ गया है क्योंकि यह अपनी परीक्षा के काल में सफल रहा है। सरकारी कामकाज में हिन्दी की उत्तरोत्तर प्रगति करने के लिये संसदीय राजभाषा समिति की रिपोर्ट पर भी संसद् की स्वीकृति मिल चुकी है तो मैं समझ नहीं पाया कि जब यह स्थिति है तो फिर हमारा प्रसारण मंत्रालय अपनी स्वीकृत नीति के संबंध में शिथिलता के साथ क्यों कार्य कर रहा है ? इसी प्रकार से एक बार १९ दिसम्बर, सन् १९५८ को हमारे सूचना एवं प्रसारण मंत्री डा० केसकर ने एक प्रश्न का उत्तर देते हुये लोक-सभा में यह कहा था कि हम इस बात के लिये प्रयत्नशील हैं कि प्रधान मंत्री, राष्ट्रपति जी और संसद् सदस्यों के जो हिन्दी के भाषण हों, उनकी मूल हिन्दी प्रतिपां ज्यों की त्यों आकाशवाणी को पठन लेकिन अभी तक इस

दिशा में कोई विशेष सफलता नहीं मिल पाई। सूचना और प्रसारण मंत्री भ्रगर यह कहें कि इसमें कोई आर्थिक कारण इस प्रकार के हैं जो कि हमारे मार्ग में बाधक हैं तो मैं नहीं समझता कि आपका आकाशवाणी का केन्द्र यह आर्थिक कारण जिनको कि वह इस कार्य में बाधक मानता है फिर उर्दू के यह प्रतिदिन दो बुलेटिनों की जगह अब तीन बुलेटिन आखिर क्यों निकलने शुरू हो गये हैं ? उर्दू मजलिस के दैनिक कार्यक्रम भी प्रसारित होने लग गये हैं। जब यह सब आप कर रहे हैं तो फिर हिन्दी के ही मार्ग में कौन सी कठिनाई बाधक हो रही है जो आप अपनी स्वीकृत नीति को व्यवहारिक रूप में अमल में लाने में अभी तक इस प्रकार शिथिलता से कार्य कर रहे हैं।

एक सब से बड़ी बात यह है कि हमारे संविधान में जब तक हिन्दी को राजभाषा का पद नहीं मिला था तो उस समय तो आकाशवाणी का केन्द्र हिन्दी की ओर अग्रसर हो रहा था लेकिन संविधान में अब हिन्दी राजभाषा के रूप में स्वीकृत हो जाने के पश्चात् देखने में यह आ रहा है कि हिन्दी की गति में शिथिलता आती जा रही है जो कि बहुत आश्चर्यजनक है। संविधान में हिन्दी को राजभाषा का पद मिलने से पूर्व सन् ४८-४९ में आकाशवाणी का हिन्दी समाचार विभाग एक डिप्टी डायरेक्टर जनरल की देखरेख में काम करता था लेकिन आज से दो वर्ष पहले हिन्दी सुपरवाइजर का पद भी समाप्त कर दिया गया। आज भी आकाशवाणी के अधिकारी हिन्दी समाचार विभाग के प्रति सर्वथा उदासीन हैं। समाचार विभाग का कोई भी उच्च अधिकारी हिन्दी का जानकार नहीं है। यदि सूचना मंत्री हिन्दी में काम बढ़ाना चाहते हैं तो उन्हें डायरेक्टर आफ न्यूज के रिक्त पद पर हिन्दी के जानकार और सुयोग्य पत्रकार की नियुक्ति करनी चाहिए। ऐसा मेरा उनके लिये सुझाव है।

इसी प्रकार समाचार एजेंसी के सम्बन्ध में भी मैं कुछ सुझाव देना चाहता हूँ। सूचना मंत्रालय को हिन्दी की समाचार एजेंसी चलाने की जिम्मेदारी सम्हालनी चाहिए क्योंकि सभी आत्मसम्मानप्रिय देशों में अपनी भाषा में समाचार एजेंसी चलाई जाती है।

डाक तार विभाग ने देश के लगभग १,४०० स्थानों पर हिन्दी में तार भेजने की व्यवस्था कर रखी है। साथ ही सूचना मंत्रालय के पत्र-सूचना विभाग की टेलीप्रिन्टर सर्विस में वाराणसी, पटना लखनऊ और जयपुर, नई दिल्ली से सम्बद्ध हैं। यह लाइन, प्रतिदिन ५, ६ घंटे के लिए चलती है। इससे आकाशवाणी के हिन्दी समाचार विभाग को हिन्दी भाषी राज्यों की विधान-सभाओं आदि के समाचार अतिरिक्त व्यय के बिना हिन्दी में ही तत्काल मिल सकते हैं और आकाशवाणी के सम्बाद-दाता इस सुविधा का पूरी तरह से लाभ उठा सकते हैं।

सूचना और प्रसारण मंत्रालय में अंग्रेजी और भारतीय भाषाओं के कर्मचारियों के बीच जो भेदभाव बर्ता जा रहा है उसके विरुद्ध विशेष रूप से मंत्री महोदय का ध्यान दिलाना चाहता हूँ और उसकी शिकायत करना चाहता हूँ। जो अपने हिन्दी के कार्य करने वाले हैं और जो उस मंत्रालय में केवल अंग्रेजी के जानकार हैं उन में वेतन और मंथ्या की दृष्टि से महान् अन्तर है। अब संसद् की राजभाषा समिति की जो रिपोर्ट है उसमें यह मिट्ट किया गया है कि देश में अंग्रेजी जानने वाले १ प्रतिशत के लगभग हैं जब कि ९९ प्रतिशत लोग इस प्रकार के हैं जो कि भारतीय भाषाओं और हिन्दी के जानने वाले हैं। परन्तु आपकी स्थिति क्या है ? यह किन्ती असमाधान स्थिति है ? अब अंग्रेजी भाषा के कर्मचारी जिनके लिए सिर्फ अंग्रेजी का ही ज्ञान आवश्यक होता है उनके लिए जो वेतन का स्तर है वह तो बहुत ऊंचा है लेकिन इनके विपरीत जो हिन्दी

[श्री प्रकाश वीर शारणी]

तथा अन्य भारतीय भाषाओं के जानने वाले कर्मचारी हैं और जिनके लिए यह अपेक्षित है कि अपनी भाषा के साथ साथ अंग्रेजी का ज्ञान भी होना चाहिए, उनका वेतन स्तर न्यून है। दो या अधिक भाषाएं जानने वालों को अंग्रेजी वालों के बराबर भी वेतन न देकर उनको उनसे कम वेतन दिया जाता है। यह चीज समझ में नहीं आती है कि जो व्यक्ति केवल एक भाषा का जानने वाला हो उसे तो अधिक वेतन मिले और जिसको कि अपनी भाषा के साथ साथ अंग्रेजी का भी ज्ञान होना आवश्यक हो उसको वेतन कम दिया जाय। मैं इसके कुछ उदाहरण देना चाहता हूँ। आकाशवाणी के समाचार विभाग में अंग्रेजी के उप-सम्पादक गजेटेड अधिकारी (वेतन ३०० से ५०० तक) और हिन्दी तथा भारतीय भाषाओं के उप-सम्पादक नान गजेटेड (वेतन २०० से ४०० तक) होते हैं। केन्द्रीय सूचना सेवा में भी अंग्रेजी के उप-सम्पादकों को तीसरे वर्ग में और भारतीय भाषाओं के उप-सम्पादकों को इससे निचले चौथे वर्ग में रख कर भेदभाव बरता गया है। वेतन का यही भेदभाव अंग्रेजी और हिन्दी के समाचार सुनाने वालों तथा अंग्रेजी और हिन्दी में संसद्-समीक्षा करने वालों के साथ भी है।

पत्र-सूचना विभाग ने देश के प्रमुख स्थानों पर जो अंग्रेजी कार्यालय खोले हुए हैं उनमें डिप्टी प्रिंसिपल इन्फार्मेशन आफिसर का वेतन ११०० से १५०० रुपये तक के अधीन रक्खा जाता है और हिन्दी तथा अन्य भारतीय भाषाओं के सूचना-कार्यालय असिस्टेंट इन्फार्मेशन आफिसर का वेतन ३५० से ६२० तक के अधीन रक्खा जाता है। इसका उदाहरण लखनऊ का कार्यालय विशेष रूप से है।

इसी प्रकार से सूचना एवं प्रसारण मंत्री ने लोक-सभा में एक प्रश्न का उत्तर देते हुए जब कि हमने उन से पूछा कि भारतीय

भाषाओं के पत्रों को आपने कितने रूपों के विज्ञापन दिये हैं और अंग्रेजी के पत्रों को कितने रूपों के विज्ञापन दिये हैं तो आपको यह जानकर आश्चर्य होगा कि हिन्दी और भारतीय भाषाओं के पत्रों को १९५३ से लगा कर सन् १९५८ तक यानी पांच वर्षों में विज्ञापनों के लिए १,७०,१८३ रुपये दिये गये जब कि अंग्रेजी के समाचारपत्रों को इन पांच वर्षों में विज्ञापनों के लिए १०,८९,४०४ रुपये दिये गये। तो यह जो भेदभाव इस मंत्रालय में चल रहा है, मेरा अपना अनुमान यह है कि यह थोड़ा सा अपनी संविधान द्वारा स्वीकृत नीति के विपरीत है। जब हम हिन्दी को आगे बढ़ाना चाहते हैं और सन् १९६५ तक उसको उसके पद पर आसीन करना चाहते हैं तो इस दिशा में हमें प्रयत्नशील भी होना चाहिए।

17 hrs.

मैं एक दो सुझाव और अपने वक्तव्य को उपसंहार की ओर ले जाते हुए आपको देना चाहता हूँ। यह सुझाव मैं विशेष रूप से समाचार विभाग के सम्पादकीय कर्मचारियों के सम्बन्ध में देना चाहता हूँ। एक तो यह कि ये रात दिन की पालियों में काम करते हैं। इनको बहुत सवरे और रात में लाने ले जाने के लिए दफ्तर की मोटरे हैं, पर इनकी सुविधा का उपयोग करने पर कर्मचारियों को अपने वेतन में से किराया देना होता है और इस पर भी यह व्यवस्था सुविधाजनक नहीं है। इसलिए इस विभाग पर होने वाले लाखों रुपये का व्यय बचाने के लिए अगर इन कर्मचारियों को आकाशवाणी केन्द्र के पास मकान दे दिए जाएं तो ज्यादा अच्छा हो। मैं समझता हूँ कि सूचना एवं प्रसारण मंत्रालय को इस सम्बन्ध में विचार करना चाहिए कि जो आकाशवाणी के कर्मचारी हैं उनको आकाशवाणी के आसपास रहने की व्यवस्था हो सके तो कर्मचारियों को भी सुविधा हो सकती है और उनका व्यय भी बच सकता

है। यह तो इसलिए भी आवश्यक है कि उनको समय-समय काम करना पड़ता है। मुझे तो ऐसी भी जानकारी मिली है कि इस समय-समय में काम करने के कारण आकाशवाणी के दो कर्मचारियों का देहावसान भी हो गया है क्योंकि इस प्रकार काम करने से उनके स्वास्थ्य पर बुरा प्रभाव पड़ता है। इसलिए यदि आकाशवाणी केन्द्र के निकट उनके रहने की व्यवस्था की जाए तो वह ज्यादा अच्छी चीज हो सकती है। इसके लिए सम्बन्धित मंत्रालय से परामर्श किया जाना चाहिए।

अन्त में मैं एक दो बातें और कह कर समाप्त करता हूँ। एक तो मैं आकाशवाणी के कार्यक्रम के सम्बन्ध में आपसे निवेदन करना चाहता हूँ कि आकाशवाणी का प्रातः-काल का कार्यक्रम आरम्भ होता है तो एक विशेष ध्वनि के साथ आरम्भ होता है। मैं यह चाहता हूँ कि इस ध्वनि के बजाय कुछ इस प्रकार की चीज सम्भव हो सके कि या तो यह कार्यक्रम वेदमंत्रों से आरम्भ हो क्योंकि वेद किसी सम्प्रदाय विशेष के नहीं हैं, वह तो मनुष्य मात्र के लिए हैं और विश्व भर की सब से पुरानी पुस्तक है। लेकिन अगर आपको इसमें भी कोई आपत्ति हो और उसमें कुछ इस प्रकार की गन्ध आती हो कि आप इसको स्वीकार नहीं कर सकते, तो मेरा अपना अनुमान है कि प्रातःकाल का जब आपका यह कार्यक्रम आरम्भ हो तो रवीन्द्रनाथ के इस प्रकार के भजन उसके लिए के लिए जाएँ :

प्रथम प्रभात उदय तब गगने,  
प्रथम सामरव तब तपोवने।  
प्रथम प्रचारित तब वन भुवन,  
धर्म काव्य रस कथा काहिनी ॥

यदि इस प्रकार की ध्वनि प्रातःकाल के कार्यक्रम में हमारे कानों में आकर पड़गी तो वह हमारे लिए उत्थान की संदेशवाहक हो सकेगी। किन्तु यदि आपको इसमें

भी कुछ छोटायन दिखायी देता हो तो इस प्रकार के कुछ गीत ले सकते हैं जैसे कि वह गीत है जिसको प्रातःकाल उठकर गांधी जी गाया करते थे :

उठ जाग मुसाफिर भोर भई, धब रैन  
नहीं जो सौवत है।

यदि केवल ध्वनि के स्थान पर इस प्रकार के शब्द लोगों के कानों में पड़ेंगे तो वह उनकी विचारधारा के उत्थान में सहायक हो सकते हैं। मेरा अपना अनुमान है कि ऐसा करना ज्यादा अच्छा होगा।

अन्त में मैं आपको एक विशेष बात के लिए धन्यवाद देना चाहता हूँ। आप जो स्कूल ब्राडकास्ट का कार्यक्रम करते हैं उसमें मध्यम श्रेणी का कार्यक्रम मैंने सुना है। और जहांतक उसका सम्बन्ध है वह पर्याप्त संतोषजनक है। मैं यह चाहता हूँ कि उच्च श्रेणियों के लिये जो कार्यक्रम आप प्रसारित करते हैं उसके लिए उनकी योग्यता के अनुरूप कार्यकर्ताओं की नियुक्ति करें जिससे उस कार्यक्रम में भी थोड़ा बहुत परिमार्जन हो सके।

इन शब्दों के साथ मैं अपना वक्तव्य समाप्त करता हूँ।

**Mr. Deputy-Speaker:** The Members may now move their cut motions to various demands for Grants subject to their being otherwise admissible.

*Effect of excise duty on exposed cinematograph films on the film industry*

**Shri P. K. Deo:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (351).

*Crisis in the film industry due to high price of film*

**Shri S. M. Banerjee:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (473).

*Need for formation of a film Corporation*

**Shri S. M. Banerjee:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (474).

*Service conditions of the employees working in Radio Stations*

**Shri S. M. Banerjee:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (475).

*Procedure of giving advertisements*

**Shri S. M. Banerjee:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (476)

*Need for popularisation of folk songs and dances*

**Shri S. M. Banerjee:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (477).

*Need to popularise Kirtan through A.I.R.*

**Shri S. M. Banerjee:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (478).

*Need to give more opportunities to the members of the Opposition Parties to give talks on A.I.R.*

**Shri Mohammed Elias:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (537)

*Need to give more opportunities to the members of the Opposition Parties to contribute articles in Government publications*

**Shri Mohammed Elias:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (538).

*Need for better wages and working conditions for workers*

**Shri Mohammed Elias:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (539)

*Promotion and confirmation of staff working under the Ministry*

**Shri Mohammed Elias:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (540)

*Need to give facilities to the film producers producing films in regional languages*

**Shri Mohammed Elias:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (542).

*Procedure of giving advertisements*

**Shri Mohammed Elias:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (543)

*Need to popularise the folk dances and songs of the various States*

**Shri Mohammed Elias:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (544)



*Need for exporting our films to other countries to popularise the Indian culture*

**Shri Mohammed Elias:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (545).

*Service conditions of the employees of Ministry*

**Shri Mohammed Elias:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (546).

*Need for forming a Film Corporation*

**Shri Kodliyan:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (559)

*Method of giving Government advertisements to newspapers*

**Shri Kodliyan:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (560)

*Need to organise publicity for the Plan in a more effective manner*

**Shri Kodliyan:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (561)

*Need for taking steps to eradicate black-marketing in newsprint*

**Shri Kodliyan:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (562)

*High price of films and its repercussions on the film industry*

**Shri Kodliyan:** I beg to move:

That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100. (563)

*Need to introduce Radio Rural Forum in West Bengal*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (411).

*Need to invite eminent persons to participate in the radio programmes for celebration of birthdays or death anniversaries of men like Netaji, Gandhiji, Rabindramath Tagore*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (412)

*Need to arrange a special programme every week for publicising the history of national struggle*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (413).

*Need to introduce a special feature of Parliamentary news exclusively for one hour daily when Parliament is in session*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (414)

*Need to arrange debates on non-topical subjects by M.P.s once in a week in all Radio Stations*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (415)

*Need to supply free radio sets to schools, kisan organisations and trade union organisations*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (416)

*Need to give more powers to the Board of Advisers of different Radio Stations*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (417)

*Need to include M.Ps. in the Board of Advisers of different Radio Stations*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (418)

*Need for abolition of radio licences*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (419)

*Manufacture of cheap radio sets*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (420)

*Selection of artistes*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (422)

*'Palli-mangal' and 'Mazdur-mandali' features of Calcutta Station*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (423)

*Need to disseminate scientific instructions of agriculture and cultivation through 'Palli-mangal' feature of Calcutta Station*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (424)

*Need to disseminate simple technical education through 'Mazdur-mandali' feature of Calcutta Station*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (425)

*Need to introduce a regular talk on co-operative farming in the feature for rural people*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (426)

*Need to fix up the feature of 'Palli-mangal' after dusk*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (427)

*Need to adjust the time of 'Mazdur-Mandali' feature of Calcutta Station with the recess time of the working hours of mills and factories*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (428)

*Need to stop the programme of Hindi coaching through radio from Calcutta Station*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (429)

*Need to arrange school broadcasts at the tiffin time of schools*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (430)

*Need to stop the programme of broadcasting to the Universities*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (431)

*Failure of the Community Listening Scheme in West Bengal*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (432)

*Need to instal radio sets for the public in important places in cities*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (433)

*Need to arrange radio programmes of birthday anniversaries of Tikendrajit and Paona, heroes of freedom struggle of Manipur*

**Shri L. Achaw Singh:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (522)

*Failure of the Community Listening Scheme in Manipur*

**Shri L. Achaw Singh:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (523)

*Need to set up an Advisory Committee for selection of artistes from Manipur*

**Shri L. Achaw Singh:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (524).

*Need for allocating more funds for the Community Listening Scheme*

**Shri Kodyan:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (564)

*Role of A.I.R. in eradicating the evil of untouchability*

**Shri Kodyan:** I beg to move:

That the demand under the head 'Broadcasting' be reduced by Rs. 100. (565)

*Desirability of giving impetus to the film industry in Orissa for the production of more Oriya films*

**Shri P. K. Deo:** I beg to move:

That the demand under the head 'Miscellaneous departments and Expenditure under the Ministry of Information and Broadcasting' be reduced by Rs. 100. (357)

*Scarcity of newsprint in the market and its effects on the newspaper industry*

**Shri P. K. Deo:** I beg to move:

That the demand under the head Miscellaneous Departments and Expenditure under the Ministry of Information and Broadcasting be reduced by Rs. 100. (358)

*Working of the Central Board of Film Censors*

**Shri P. K. Deo:** I beg to move:

That the demand under the head Miscellaneous Departments and Expenditure under the Ministry of Information and Broadcasting be reduced by Rs. 100. (359)

*Need for reconstituting the Central Board of Film Censors with members representing each regional language*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head Miscellaneous Departments and Expenditure under the Ministry of Information and Broadcasting be reduced by Rs. 100. (445)

*Need for showing documentary films in the A.I.R. auditorium in Calcutta*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head Miscellaneous Departments and Expenditure under the Minis-

[Shri Aurobindo Ghosal]

try of Information and Broadcasting be reduced by Rs. 100. (446)

*Failure of mobile van publicity in West Bengal*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head Miscellaneous Departments and Expenditure under the Ministry of Information and Broadcasting be reduced by Rs. 100. (447)

*Delay in the publication of Netaji's speeches*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head Miscellaneous Departments and Expenditure under the Ministry of Information and Broadcasting be reduced by Rs. 100. (448)

*Need to start Television Centres in Calcutta and Bombay*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head Miscellaneous Departments and Expenditure under the Ministry of Information and Broadcasting be reduced by Rs. 100. (449)

*Failure to stop black-marketing in newsprint*

**Shri Aurobindo Ghosal:** I beg to move:

That the demand under the head Miscellaneous Departments and Expenditure under the Ministry of Information and Broadcasting be reduced by Rs. 100. (450)

*Inadequate quota of newsprint to Indian language newspapers*

**Shri L. Achaw Singh:** I beg to move:

That the demand under the head Miscellaneous Departments and Expenditure under the Ministry of Information and Broadcasting be reduced by Rs. 100. (525)

*Failure to stop black-marketing in newsprint*

**Shri L. Achaw Singh:** I beg to move:

That the demand under the head Miscellaneous Departments and Expenditure under the Ministry of Information and Broadcasting be reduced by Rs. 100. (526)

*Need to instal a 2 K.W. Short Wave transmitter at Sambalpur to cater to the needs of the Western districts of Orissa*

**Shri P. K. Deo:** I beg to move:

That the demand under the head Capital Outlay of the Ministry of Information and Broadcasting be reduced by Rs. 100. (353)

*Desirability of making the All India Radio experimental television service in Delhi, daily instead of bi-weekly*

**Shri P. K. Deo:** I beg to move:

That the demand under the head Capital Outlay of the Ministry of Information and Broadcasting be reduced by Rs. 100. (354)

*Desirability of making the Cuttack A.I.R. Station more powerful*

**Shri P. K. Deo:** I beg to move:

That the demand under the head Capital Outlay of the Ministry of Information and Broadcasting be reduced by Rs. 100. (355)

*Need for setting up a Broadcasting Station at Imphal*

**Shri L. Achaw Singh:** I beg to move:

That the demand under the head Capital Outlay of the Ministry of Information and Broadcasting be reduced by Rs. 100. (527)

**Mr. Deputy-Speaker:** These cut motions are now before the House.

श्री म० ला० द्विवेदी (हमीरपुर) :  
उपाध्यक्ष जी, मैं आपको बन्धुवाद देता हूँ कि आपने मुझे बोलने का मौका दिया ।

सबसे पहले मैं सूचना और प्रसारण मंत्री को बधाई दूंगा कि भारत सरकार के तमाम मंत्रालयों में उनका ही एक ऐसा मंत्रालय है जिसके सम्बन्ध में ज्यादा शोरगुल सुनने को नहीं मिलता। पहले पहल जब इन्होंने शास्त्रीय संगीत का प्रारम्भ ब्राल इंडिया रेडियो में किया था तो काफी होहल्ला मचाया गया था लेकिन भारतीय संगीत की आत्मा शास्त्रीय संगीत में निहित है। इसलिए यदि उन्होंने अपने पुराने संगीत को फिर से उठाने के लिए आकाशवाणी में कोशिशें कीं तो यह हमारी भारतीय परम्पराओं के अनुरूप ही है। जहां ब्राल इंडिया रेडियो ने शास्त्रीय संगीत को प्रचलन दिया वहां जनता की भावनाओं को भी ठुकराया नहीं और जब उनकी चलचित्रों के गीतों की मांग आयी तो विविध भारती के नाम से उसको प्रारम्भ कर दिया। साथ ही साथ आकाशवाणी में और भी अपने-प्रकार के काम हुए हैं और ऐसे कार्यक्रम सम्मिलित किए हैं जिनसे भारतवर्ष की जनता को बहुत उपयोगी सूचना मिलती है और जिसकी जनता में सराहना है। मैं समझता हूँ कि जो भी थोड़ी बहुत नुटियां रह गयीं हैं उनकी और मंत्री महोदय ध्यान देंगे और जो आकाशवाणी के पदाधिकारीगण हैं वे इस तारीफ में जो हो रही है भूल नहीं जाएंगे और नित्य प्रति, और साल प्रति साल, वे हमेशा उन्नति के लिए और सुधारों के लिए तैयार रहेंगे और ऐसे कार्यक्रमों को प्रस्तुत करेंगे कि अखिलभारतीय आकाशवाणी का कार्यक्रम और भी अधिक सुन्दर, सुखद और आदर्श बन सके।

जहां तक पब्लिकेशन डिवीजन का प्रश्न है उसने भी बहुत अच्छा काम किया है और ऐसी पुस्तकों को सुलभ कराया है जो दूसरे सूत्रों से छप कर तैयार नहीं हो रही थीं जैसे महात्मा गांधी के तमाम वक्तव्यों और भाषणों का संकलन। और हमारे बड़े बड़े राष्ट्र नेता जैसे श्री सुभाष चन्द्र बोस आदि के कामों का संकलन भी किया जा रहा है।

यह काम सराहनीय है। मैं समझता हूँ कि सूचना मंत्रालय इस ओर नया ध्यान देता रहेगा और ऐसा साहित्य प्रकाशित कराता रहेगा जिसकी देश और विदेश में बहुत मांग है। इसके अतिरिक्त और भी विभिन्न कार्य हैं मैं उन सब की भूरि भूरि प्रशंसा करता हूँ। साथ ही साथ दो चार सुझाव भी देना चाहता हूँ क्योंकि यह वर्ष में एक भ्रवसर आता है जब कि कुछ बातें बतलायी जा सकती हैं जिन में मंत्रालय में कुछ सुधार भी हो सके।

इस विभाग का नाम है सूचना तथा प्रसारण मंत्रालय लेकिन इस रिपोर्ट में प्रसारण का जिक्र किया गया है। अगर प्रसारण को ही अधिक महत्व देना है तो इस मंत्रालय का नाम होना चाहिए था प्रसारण तथा सूचना मंत्रालय। हम देखते हैं कि इस रिपोर्ट में सब से पहले ब्राल इंडिया रेडियो को प्रमुखता दी गयी है। प्रसारण को अधिक महत्व दिया गया है और सूचना को कम महत्व दिया गया है। अगर भारत सरकार एक शरीर है तो सूचना उसकी आत्मा है। सूचना का इतना महत्व है।

डा० कैसकर : मंत्रालय के नाम में तो पहले "सूचना" है उसके बाद "प्रसारण" है।

श्री म० ला० द्विवेदी : लेकिन इस रिपोर्ट में तो पहले प्रसारण के बारे में ही लिखा है। इस में सूचना को दूसरा स्थान दिया गया है और प्रसारण को प्रथम स्थान दिया गया है। मैं चाहता हूँ कि हमारे देश में सूचना या प्रकाशन ऐसा अच्छा होना चाहिए कि जनता को देश की बातों का पूरा पूरा ज्ञान हो सके। प्रसारण तो वैसे ही घर घर सुना जाता है। आप के विभाग में सूचना पर प्रसारण से कम ध्यान दिया जाता है। आपकी योजनाओं का आज इतना बड़ा काम हो रहा है लेकिन इसकी सूचना गांवों में नहीं पहुंचती। मैं गांवों का दौरा करता हूँ तो देखता हूँ कि जो आपकी पंच वर्षीय योजनाओं पर काम हो रहा है, जो आप कारखाने स्थापित

[श्री म० ला० दिबेदी]

कर रहे हैं, उनकी पूरी सूचना गांवों में नहीं है। यह सूचना आपकी बड़ी बड़ी किताबों में आवश्यक है लेकिन गांवों तक नहीं पहुंचती है। इसके गांवों में पहुंचने की बड़ी आवश्यकता है।

सूचना केन्द्रों पर जो आप रुपया खर्च कर रहे हैं वह बहुत अच्छा है। अभी तक आपने आठ दस सूचना केन्द्र खोले हैं जब कि आवश्यकता इस बात की है कि प्रत्येक पंचायत में और अगर यह सम्भव न हो तो कम से कम दस बीस पंचायतों के बीच एक सूचना केन्द्र होना चाहिए। इससे जनता को बहुत लाभ हो सकता है और इस पर अगर आपका कुछ ज्यादा रुपया खर्च हो तो इसको आप अन्याय न मानें। इससे बहुत लाभ होगा। मैं समझता हूँ कि आप इस तरफ ध्यान देंगे। अब तक इस की उपेक्षा होती रही है। मैं चाहता हूँ कि आप इसकी तरफ कदम उठायें।

लेकिन एक बड़ी विचित्र बात है। वह यह कि जो पिछड़े क्षेत्र हैं उनकी तरफ मंत्रालय का ध्यान कम गया है। मैं मानता हूँ कि जहाँ दस बारह साल पहले चार छः आकाशवाणी के केन्द्र थे उनकी जगह अब २८ केन्द्र हो गये हैं, लेकिन वह सब राजधानियों और विशाल शहरों में बनाये गये हैं। राजधानियों में बनाना तो ठीक है क्योंकि राजधानी से देश के अन्य भागों में सूचना भेजी जाती है। लेकिन पिछड़े क्षेत्रों में भी केन्द्र होने चाहिए। मैं ने पूछा कि पिछड़े क्षेत्रों में केन्द्र कैसे दिये जाते हैं तो मंत्री जी ने बतलाया कि २०० मील के दायरे में अगर कोई रेडियो स्टेशन स्थित हो तो हम दूसरा स्टेशन नहीं देते हैं। लेकिन मैं ने विचार किया कि भोपाल से इन्दौर दो सी मील नहीं है और बम्बई से पूना दो सी मील नहीं है। इस तरह से और भी उदाहरण दिये जा सकते हैं। लेकिन मुझे इस में आपत्ति नहीं है कि जहाँ पर सांस्कृतिक स्थान हैं, या जो अच्छे गीतों के केन्द्र हैं, या जहाँ पर स्टेशन देने चाहिए, वहाँ आवश्यक दिये जायें, लेकिन मैं यह कहना चाहता हूँ कि हमारे कवि रहीम ने कहा है—

रहीमन देखि बडेन को, लघु न दीजिये डार,  
जहां काम आवे सुई, कहा करे तरवार।

तलवारों को आप बांधते हैं, बड़ी अच्छी बात है, लेकिन कपड़े तो सुई से ही सिलेंगे। आप जानते हैं कि हमारा क्षेत्र झांसी की रानी का इलाका है। बुंदेलखंड भी एक बड़ी मशहूर जगह है। वहाँ का अपना साहित्य है, संस्कृति है, अपनी बोली और भाषा है। बुंदेलखंड में आकाशवाणी का एक केन्द्र बहुत आवश्यक है, क्योंकि यह पिछड़ा हुआ उपेक्षित क्षेत्र है। अंग्रेजों ने इस की उपेक्षा इसलिए की थी क्योंकि वहाँ पर अंग्रेजों के खिलाफ विद्रोह हुआ था और वे चाहते थे कि यह इलाका कुचल दिया जाये। न वहाँ सबकें हैं, न पुल हैं, न रेलवे है, न शिक्षा की व्यवस्था है। वहाँ कुछ भी नहीं है। अब उन के पास पुराने लोक-गीत हैं, कुछ अपनी बोली और भाषा है और पुरानी यादें मौजूद हैं। कहा भी है —

Nations which commit the inexcusable blunder of forgetting their national heroes soon sink into oblivion, almost unwept, unhonoured and unsung.

यह बुंदेलखंड का गौरव है कि उस ने अपने पूर्वजों को भुलाया नहीं है। आज भी अपनी प्राचीन गौरव गरिमा उस को याद है। बुंदेलखंड में एक केन्द्र की स्थापना की जाये, यह एक बड़ी आवश्यक बात है।

श्री बजरज सिंह (फिरोजाबाद) :  
किस स्थान पर की जाये ?

श्री म० ला० दिबेदी : जो स्थान उचित समझें बुंदेलखंड भर में। मैं किसी एक स्थान की बात नहीं कहता। झांसी है, नौगांव है, छतरपुर है।

मैं भारत सरकार को इसलिए बधाई देता हूँ कि पुराने काल के दो अखबारों का फिर से प्रकाशन प्रारम्भ कर दिया गया है और वे हैं इंडियन इन्फॉर्मेशन और भारतीय

समाचार । वास्तव में भारतीय समाचार में वे सब बातें और सरकारी तथ्य साधिकार आ जाते हैं, जो कि जनता को अन्य प्रकार से उपलब्ध नहीं होते । लेकिन यह बड़े दुख की बात है कि ये समाचार बीस दिन पुराने होते हैं । पहले हफ्ते में हम को जो समाचार मिलते हैं, वे तीन हफ्ते पेश्तर के समाचार होते हैं । मैं यह कहना चाहता हूँ कि जब भारत में ऐसे बड़े बड़े दैनिक पत्र हैं, जिन के सोलह सोलह पेज कुछ घरों में छप सकते हैं, तो क्या भारत सरकार के पास ऐसे साधन नहीं हैं कि वह तीस तारीख तक के समाचारों को पहली या दूसरी तक छाप कर जनता तक पहुंचा सके ? मैं चाहता हूँ कि यह व्यवस्था शीघ्र होनी चाहिए और जो इस को पाक्षिक बना रखा है, उस के बजाय इस को साप्ताहिक बना देना चाहिए । इस अखबार की बहुत मांग है और जनता ने इस को बहुत पसन्द किया है, क्योंकि इस में सब सूचनाएं साधिकार मिल जाती हैं ।

अभी हमारे मित्र श्री प्रकाश वीर शास्त्री जी ने हिन्दी के सम्बन्ध में बहुत सी बातें कहीं । वे अपनी जगह बहुत ठीक हैं और मैं उन का समर्थन करता हूँ, लेकिन एक बात मैं यह कहना चाहता हूँ कि सरकार हिन्दी के दूर-मुद्रक या टेलीप्रिंटर तैयार नहीं कर रही है और वे न हैं । मैं बुंदेलखंड से आता हूँ । वहां पर चार दैनिक अखबार हैं, लेकिन एक भी टेलीप्रिंटर नहीं मिल रहा है और इस कारण उन को समाचार मिलने में कठिनाई है । वे किसी रेडियो से सुन कर या किसी दूसरी जगह से समाचार ले कर छापते हैं । मेरी समझ में नहीं आता कि जब अंग्रेजी के टेलीप्रिंटर सरकार को उपलब्ध हैं, तो हिन्दी के क्यों नहीं होते ।

मेरी दूसरी शिकायत यह है कि सरकार की ओर से जितने समाचार या वक्तव्य जाते हैं, वे पहले अंग्रेजी में होते हैं और फिर अंग्रेजी का अनुवाद हिन्दी में किया जाता है । यहां पर कुछ ऐसे व्याख्यान—भाषण

होते हैं, जो हिन्दी में होते हैं, लेकिन उन हिन्दी भाषणों का भी पहले अंग्रेजी अनुवाद होगा और फिर सूचना कार्यालय के हिन्दी विभाग में अंग्रेजी का अनुवाद कराया जाता है वापस हिन्दी में । हिन्दी से अंग्रेजी और अंग्रेजी से फिर हिन्दी, यह उल्टी गंगा जो बहाई जाती है, यह सूचना मंत्रालय के लिए शोभा नहीं देती । और अनुवाद से अनुवाद की भाषा में क्या मौलिकता हो सकती है समझ में नहीं आता ।

मैं इस तरह अवश्य ध्यान दिलाऊंगा कि सूचना मंत्रालय में हिन्दी के प्रति अवश्य उपेक्षा की जा रही है । हिन्दी के लोग दो भाषायें जानते हैं और यही नहीं, अंग्रेजी का सही सही अनुवाद अगर कोई हिन्दी में कर सकता है, तो उस की अंग्रेजी अंग्रेजीवेत्ताओं से भी ज्यादा अच्छी होगी वरना वह सही अनुवाद नहीं होगा । इस तरह वे अंग्रेजीवां लोगों से ज्यादा योग्य आदमी साबित हुए, लेकिन उन को कम तन्स्वाहें दी जाती हैं, उन की उपेक्षा की जाती है । यह ठीक है कि अंग्रेज चले गये, लेकिन अंग्रेजी का झंडा गाड़ने वाले मुल्क में मौजूद हैं और वे कहते हैं कि हुकूमत हमारी है, आप हिन्दी वाले कहां से आ गये । ठीक है, अंग्रेज चले गये, अंग्रेजीवां रह गये, लेकिन अगर अंग्रेजी का घमंड बना रहेगा, तो मैं कहता हूँ कि उन का घमंड बहुत दिन तक नहीं चल सकेगा । इस देश के निवासी हिन्दी जानने वाले हैं, हिन्दुस्तानी बोलने वाले हैं और अगर सरकार देश के लोगों की उपेक्षा करेगी और उन की भाषा का बहिष्कार करेगी, तो वह ज्यादा दिन तक जीवित नहीं रह सकती । मैं नोट करा देना चाहता हूँ सूचना मंत्री महोदय को कि वह सूचना मंत्रालय में शीघ्र ही ऐसा सुधार करें कि हिन्दी में जो अनुवाद करने वाले हैं, वे अंग्रेजीवांनों से ज्यादा योग्य आदमी हैं और इसलिए उन की तन्स्वाह अंग्रेजी वालों से दुगुनी होनी चाहिए, इस से कम नहीं होनी चाहिए । मैं कोई हिन्दी वालों का हिमायती नहीं हूँ, लेकिन जब मैं यह भेद-भाव वाला

### [श्री म० ला० द्विवेदी]

व्यवहार देखता हूँ, तो महसूस करता हूँ कि यह गलत चीज़ है। सूचना मंत्री महोदय स्वयं एक हिन्दी के ज्ञाता हैं और वह जानते हैं कि जब तक अच्छी अंग्रेज़ी न आती हो, तब तक कोई हिन्दी में अनुवाद नहीं कर सकता है। यहां पर आप के रिपोर्टर मौजूद हैं, जो हिन्दी में रिपोर्टिंग करते हैं। वे अंग्रेज़ी जानते हैं पहले। अगर अंग्रेज़ी न जानते हों, तो उन की शार्टहैंड उतनी अच्छी नहीं होगी। लेकिन हिन्दी का स्टोनोग्राफ़र अंग्रेज़ी वालों से कम तन्व्वाह पाता हो, तो समझ लीजिये कि उस के प्रति अन्याय हो रहा है।

माननीय मंत्री के यहां कुछ दुरुपयोग भी होता है। एबोनाइट ब्लाक्स बनाने की मशीन आई। उस का एक पुर्जा नहीं था, इसलिए वह पड़ी हुई है। उत्तर प्रदेश सरकार को मैं ने लिखा कि आप के यहां से ब्लाक क्यों नहीं मिलते, तो वह बताती है कि हमारे यहां वह मशीन उपलब्ध नहीं है। एक तरफ़ तो सरकार के पास मशीनें बेकार पड़ी रहती हैं और दूसरी तरफ़ दूसरी सरकारों को उपलब्ध नहीं है। माननीय मंत्री ऐसा प्रयत्न करें कि एबोनाइट ब्लाक वगैरह की जो प्रचार की सामग्री है, उस में पैसा बर्बाद न जाये।

इसी साल कुछ साल पेशतर मैं ने बताया था कि एक फ़ोटोस्टेट मशीन आई थी और वह तीन चार साल तक सड़ती रही। अब वह काम में लगी गई है या नहीं, यह समाचार मुझे मंत्रालय की रिपोर्ट में नहीं मिला है। अब शायद वह काम में आ गई होगी। इस प्रकार कई यंत्र और रेडियो ट्रान्समीटरों के बड़े बल्ब आदि तीन तीन साल तक पड़े रहे और बर्बाद हो गये। अगर इस प्रकार का दुरुपयोग मंत्रालय में होता है, तो वह बन्द किया जाना चाहिए।

मुझे हर्ष है कि माननीय मंत्री ने कहा है कि सस्ते रेडियो सेट बनने चाहिए। मुझे याद है कि तीन चार साल पेशतर माननीय मंत्री

ने सस्ता सेट देने के लिए कहा था कि सी रुपये सेट तक बने, तो अच्छा है। मैं ने इस सम्बन्ध में कुछ उत्पादकों का भी माननीय मंत्री से मुकाबला कराया था, जो कि सी रुपये सेट तक के लिए तैयार थे, लेकिन मुझे कुछ मालूम पड़ता है कि मंत्रालय में कुछ ऐसे लोग हैं जो बड़े निर्माताओं की मदद करना चाहते हैं और गरीब जनता को सस्ते सेट न पहुँच पायें, इस के लिए वे प्रयत्नशील रहते हैं। इसलिए माननीय मंत्री की कोशिशें कामयाब नहीं हो पातीं। यदि वह मंत्री हैं और वास्तव में अपने अधिकार का उपयोग करना चाहते हैं

**डा० केसकर :** रेडियो सेट बनवाने का काम या उस के बारे में प्लानिंग करने का काम इंडस्ट्रीज मिनिस्ट्री का है।

**श्री म० ला० द्विवेदी** यह उपायट रेस्पांसिबिलिटी की सरकार है और माननीय मंत्री यह नहीं कह सकते कि यह इंडस्ट्रीज मिनिस्टर की जिम्मेदारी है और माननीय मंत्री की नहीं है। और श्री मनुभाई शाह ऐसे मित्र हैं, कि अगर माननीय मंत्री कहेंगे, तो वह सहयोग देंगे और अगर मैं भी कहूँगा, तो भी वह सहयोग देंगे।

सेट के दाम पहले आपने सी रुपये रखे थे और अब १२५ रुपये कर दिये गये हैं। मालूम होता है कि धीरे धीरे सेट के दाम बढ़ते जायेंगे। तब तक इस प्रकार के रेडियो सेट समय की गति के पीछे रह जायेंगे और ट्रान्सिस्टर सेट उन की जगह ले लेंगे। नेशनल फ़िजिकल लेबोरेटरी ने एक ट्रान्समीटर सेट का नमूना तैयार किया है, लेकिन वह कब तक व्यापारिक रूप में तैयार होगा, यह बात मुझे मालूम नहीं है।

अन्त में मैं सूचना मंत्री को, आकाशवाणी केन्द्र वालों को, पब्लिकेशन्स डिविजन और सूचना मंत्रालय के विभागों में जो अन्य-सम्बन्ध लोग हैं, उन को उन्होंने जो सराहनायोग्य काम



किये हैं, उन के लिए मैं धन्यवाद देता हूँ और उन की सराहना करता हूँ। मंत्री महोदय को मैं यह आश्वासन देता हूँ कि यदि वह इसी प्रकार उन्नतिशील काम करते जायेंगे, तो सदन की ओर से सदा उन्हें इसी प्रकार से बधाई मिलती रहेगी।

श्री जगदीश भवस्वी (बिल्हौर) :  
उपाध्यक्ष महोदय, सूचना और प्रसारण मंत्रालय के अनुदानों के सम्बन्ध में सदन में काफ़ी चर्चा हो चुकी है। मैं अखिल भारतीय आकाशवाणी के सम्बन्ध में कुछ निवेदन करना चाहता हूँ और वह यह है कि विभिन्न केन्द्रों से जो कार्यक्रम प्रसारित होते हैं, उन को देखने से ऐसा मालूम होता है कि वह आकाशवाणी न हो कर बहुत कुछ सरकारी वाणी हो जाती है। मुख्य रूप से जो हमारे न्यूज़ बुलेटिन प्रसारित होते हैं हिन्दी, अंग्रेज़ी और दूसरी भाषाओं में, यदि हम समाचार की दृष्टि से देखें, तो उन में बहुत कुछ ऐसी बातें आ जाती हैं, जो महत्व की नहीं होती हैं।

17.19 hrs.

[MR. SPEAKER in the Chair]

यह कहा जाता है कि हमारे न्यूज़ बुलेटिन में जो न्यूज़ प्रसारित होती है, उन में ५० प्रतिशत तो प्रधान मंत्री के वक्तव्य या उन के भाषण आ जाते हैं और करीब २० प्रतिशत उस में मंत्रियों के भाषण आते हैं और उस के बाद अगर कुछ बचा, तो करीब १० प्रतिशत अन्तर्राष्ट्रीय वक्तव्यों के सम्बन्ध में कुछ कहा जाता है। उस के बाद अगर कुछ बच जाता है, तो अन्तर्राष्ट्रीय समाचारों को स्थान दिया जाता है। बाकी दस परसेंट में अपने देश के समाचार होते हैं। मैं समझता हूँ कि अगर इस न्यूज़ बुलेटिन को हम मिनिस्ट्रज़ बुलेटिन कहें, तो कोई अत्युक्ति नहीं होगी। मैं चाहूंगा कि कम से कम न्यूज़ बुलेटिन समाचार की दृष्टि से—जो समाचार महत्व के हैं, उन के हिसाब से—प्रसारित होने चाहिएं।

अगर आप न्यूज़ रील को देखें, तो उस का भी यही हाल है। गायद ही कोई न्यूज़ रील ऐसी हो, जिस में छविगृह में प्रधान मंत्री या अन्य मंत्रीगण की छवियों के दर्शन न होते हों। मैं समझता हूँ कि इसमें कोई अत्युक्ति नहीं है। जो चीज़ आवश्यक है उसका आप करे लेकिन अति सर्वत्र वजेंत, जो अति है वह ठीक नहीं है। मैंने इसके बारे में गत वर्ष भी कहा था और इस वर्ष भी कहता हूँ। मैं चाहता हूँ कि आकाशवाणी के न्यूज़ बुलेटिनों का जो कार्यक्रम है उसमें निश्चित रूप से सुधार होना चाहिये और जो चीज़ समाचार की दृष्टि से महत्वपूर्ण है, वह अवश्य प्रसारित होनी चाहिये लेकिन किसी चीज़ की अति नहीं होनी चाहिये।

आकाशवाणी में जो घाटिस्ट कार्य करते हैं वे अस्थायी घाटिस्टों के रूप में ही करते हैं और उनको अभी तक भी ठेके के रूप में रखा जाता है। देश आज़ाद हो चुका है, ठेकेदारी समाप्त हो चुकी है लेकिन आकाशवाणी के विभाग में अभी भी ठेकेदारी चलती है। अच्छे अच्छे कलाकार हैं जो २०-२० और ३०-३० साल से काम कर रहे हैं लेकिन फिर भी उनका जो कांट्रैक्ट है वह दो दो और तीन तीन सालों के बाद रिन्यू होता है और हमेशा ही उनकी नौकरी अस्थिर रहती है जिसका परिणाम यह होता है कि वे अच्छी तरह स, ठीक तरह से कार्य नहीं कर पाते हैं। उनको वे सुविधायें जो कि स्थायी कर्मचारियों के रूप में दूसरे सरकारी कर्मचारियों को मिलती हैं जैसे प्रायिडेंट फंड है, मंहगार्ड भत्ता है या और दूसरी सुविधायें हैं नहीं मिल पाती हैं, उनसे वे वंचित रह जाते हैं जिसका परिणाम यह होता है कि वे उस दक्षता, कुशलता और ईमानदारी से काम नहीं कर पाते जिससे उनको करना चाहिये। इस वास्ते यह जो अस्थिरता है यह समाप्त होनी चाहिये।

### [श्री जगदीश ब्रवस्वी]

आपने पे कमिशन एप्वाइंट किया था, पे कमिशन नियुक्त किया था और उसने जो अपनी रिपोर्ट दी है, उसके अनुसार जो उसकी अच्छी अच्छी सिफारिशें थीं उनको तो आपने यह कह कर उन के ऊपर लागू नहीं किया है कि वे स्थायी सरकारी कर्मचारी नहीं हैं लेकिन जो अच्छी सिफारिशें नहीं थीं जैसे छूटियों का कम होना तथा दूसरी असुविधापूर्ण सिफारिशें थीं, उनको उन पर लागू कर दिया है। एक तरफ तो आप उनको स्थायी कर्मचारी नहीं मानते हैं दूसरी तरफ पे कमिशन के मुताबिक जो चीज उनको मिलने वाली थी, जो चीज उनकी बढ़ने वाली थी, जो सुविधायें उनको थीं, वे भी उन से छीन ली गई हैं। इस तरह का जो अन्यायपूर्ण व्यवहार उनके साथ हो रहा है यह समाप्त होना चाहिये और मैं चाहता हूँ कि यह जो ठेकेदारी प्रथा है इसका अन्त आप करे। मुझे पता चला है कि हैदराबाद में एक हिन्दी अनुवादक है उसका कोट्टेक आप हर पंद्रह दिन के बाद रिन्यू करते हैं। इस से उन लोगों को बहुत परेशानी होती है। इतना ही नहीं आपके आकाशवाणी के असिस्टेंट स्टेशन आफिसर हैं प्रोग्राम के उनका जो व्यवहार प्रोग्राम एनाउंसर्स के प्रति होता है वह बड़ा अजीबोगरीब रहता है। इसका परिणाम यह हुआ है कि जो अच्छा प्रोग्राम एनाउंसर था जिसका सम्मान नहीं किया गया वह विदेश चला गया और वहां उसका सम्मान हुआ। इस वास्ते मैं चाहता हूँ कि इस प्रकार का जो व्यवहार है, इस तरह का जो पक्षपात होता है, इस प्रकार जो अस्थिरता का वातावरण है वह समाप्त होना चाहिये और क्यों लोग छोड़ कर जा रहे हैं, यह आपको देखना चाहिये और इसका कोई हल निकालना चाहिये।

सरकार ने घोषणा की है कि एक न्यूज केंटर क्रियेट किया जाएगा और वह कर दिया गया है। उसमें मंत्रालय के जो न्यूज डिविजन के लोग हैं रिसर्च और रेफ्रेंस डिविजन, प्रकाशन विभाग, पी० आई० बी०,

फिल्म्स डिविजन इत्यादि जो विभाग थे उनके कर्मचारियों को आपने वर्गीकृत किया है। लेकिन इसमें अगर आप देखें तो पता चलेगा कि बड़ी घांघली हुई है। उनको सीनियारिटी के हिसाब से जो मिलना चाहिये था वह नहीं मिल पाया है। मैंने सुना है कि भिन्न भिन्न मंत्रालयों के जो सैकड़ों कर्मचारी हैं जिन की बहुत बड़ी सेवायें हैं, उन तक के साथ अन्याय किया गया है। इसके बारे में शिकायतें मंत्री महोदय के पास आई हैं लेकिन मुझे पता नहीं कि उन्होंने उनके बारे में क्या किया है। मैं चाहता हूँ कि मंत्री महोदय उस और अवश्य ध्यान दें।

आकाशवाणी में मैं देखता हूँ कि बहुत अच्छा स्टूडियो बना हुआ है, बहुत अच्छे कमरे बने हुए हैं लेकिन फिर भी आप प्रतिवर्ष जो अलग से कार्यक्रम करते हैं उनके लिए अलग अलग ठेके दे कर करते हैं। ये कार्यक्रम बहुत सालों से चल रहे हैं। इसमें आपने लाखों रुपये खर्च कर दिये होंगे ठेकेदारों के जरिये जो काम करवायें हैं उनमें दे कर। इस तरह से जो पैसे का दुरुपयोग हो रहा है यह समाप्त होना चाहिये। जितना पैसा आप खर्च कर चुके हैं मैं समझता हूँ उतने पैसे में आप एक अच्छा हाल बनवा सकते थे और जो पैसे का दुरुपयोग हुआ है वह बच सकता था।

**डा. कोसकर :** बन रहा है।

श्री जगदीश ब्रवस्वी : अब मैं प्रकाशन विभाग के सम्बन्ध में कुछ कहना चाहता हूँ। प्रकाशनों के सम्बन्ध में हमारे माननीय मित्र श्री प्रकाश वीर शास्त्री जी ने बहुत कुछ कहा है। यह समझ में आने लायक बात नहीं है कि एक तरफ तो सरकार कहती है कि हम अंग्रेजी के स्थान पर धीरे धीरे क्षेत्रीय भाषाओं को ला रहे हैं लेकिन दूसरी ओर प्रकाशनों की ओर आप देखें तो आपको पता चलेगा कि १९५९ के प्रथम तीन महीनों में जो अंग्रेजी पुस्तकें प्रकाशित की गईं उनकी संख्या १९ थी लेकिन अप्रैल से दिसम्बर तक जो अंग्रेजी की

पुस्तकें छपीं उनकी संख्या बढ़ कर ३६ हो गई। इतना ही नहीं, अंग्रेजी में ऐसे ऐसे प्रकाशन किये जाते हैं जिनका सम्बन्ध हमारे ग्रामीण जीवन से होता है। जब ग्रामीण लोग ठीक से हिन्दी या क्षेत्रीय भाषायें भी नहीं समझते हैं तब आप अंग्रेजी में उन पुस्तकों को प्रकाशित करें तो यह आश्चर्यजनक है। आपने एक पुस्तक अंग्रेजी में प्रकाशित की है जिसका नाम है 'लैंड रिफार्म इन इंडिया'। यह जो पुस्तक है इसका सीधा सम्बन्ध हमारे ग्राम निवासियों से है और उनमें से कितने लोग अंग्रेजी समझते हैं, यह आप अच्छी तरह से जानते हैं। मैं समझता हूँ कि अब समय आ गया है जब कि सूचना और प्रसारण मंत्रालय को निश्चित रूप से अंग्रेजी में जो प्रकाशन होते हैं उनमें उत्तरोत्तर कमी करने की और ध्यान देना चाहिये न कि उनकी संख्या बढ़नी चाहिये। जो क्षेत्रीय भाषायें हैं तथा उनके जो प्रकाशन हैं, उनको हर सम्भव प्रोत्साहन मिलना चाहिये। अगर आप विदेशों में किसी चीज को भेजना चाहते हैं तो अवश्य आप विदेशी भाषा में उसको प्रकाशित करे लेकिन देश के अन्दर ऐसा नहीं होना चाहिये। मैं देखता हूँ कि सूचना और प्रसारण मंत्रालय जो छापेखाने के रूप में काम करता है, भिन्न भिन्न मंत्रालयों से जो चीजें उसके पास आती हैं, उनको छपाता है और कुछ स्वयं भी छापता है, उसे आगे बढ़ कर दूसरों की अगवानी करनी चाहिये और देखना चाहिये कि क्षेत्रीय भाषाओं की पुस्तकों का अधिक प्रकाशन हो और कम से कम प्रकाशन अंग्रेजी की पुस्तकों का हो। अच्छा तो यह है कि यह मंत्रालय अविलम्ब अंग्रेजी में पुस्तकों को प्रकाशित करना बन्द कर दे ताकि वह एक सुन्दर आदर्श कायम कर सके लेकिन अगर वह ऐसा नहीं कर सकता है तो क्षेत्रीय भाषाओं को अधिक से अधिक प्रोत्साहन दे।

अब मैं भारत सेवक समाज के बारे में कुछ कहना चाहता हूँ। मैं नहीं समझ पाया कि आपका मंत्रालय पांच वर्षीय योजनाओं

इत्यादि के प्रचार के लिए भारत सेवक समाज को जो कि एक गैर-सरकारी संगठन कहा जाता है, लाखों रुपये अनुदान के रूप में क्यों देता है। मैं समझता हूँ कि भारत सेवक समाज का जो गठन है उसको अगर आप देखें तो आपको पता चलेगा कि वह देश के सार्वजनिक जीवन से निराश हुए व्यक्तियों का एक संगठन बन गया है जो कि सरकारी पैसे के बल पर किसी न किसी तरह से, येन केन प्रकारेण, अपना काम करना चाहते हैं। सब से आश्चर्यजनक बात यह है कि सूचना और प्रसारण मंत्रालय जो स्वयं प्रचार-कार्य करता है, इसके लिए उसके बहुत से विभाग बने हुए हैं, बहुत से साधन उसके पास हैं जिनके जरिये वह प्रचार कार्य करता है उसके लिये क्या आवश्यकता है कि भारत सेवक समाज को इस काम के लिए पैसा दे। भारत सेवक समाज का कोई विशेष अस्तित्व नहीं है, कुछ लोग हैं जो दफ्तरों में बैठ कर सरकारी पैसे के बल पर अपना खर्चा चलाना चाहते हैं और उनको ऐसा करने के लिए आपने करीब पांच लाख रुपये देना मंजूर किया है। इस तरह से कोई कामकाज नहीं हो सकता है। यह बहुत बड़ी रकम है जिसका दुरुपयोग हो रहा है। इस पर तुरन्त रोक लगनी चाहिये। मैं समझता हूँ कि यह भारत सेवक समाज न होकर सरकारी सेवक समाज बन रहा है। इस प्रकार पक्षपातपूर्ण कार्य आप कर रहे हैं। एक तरफ तो हमारे वित्त मंत्री महोदय कहते हैं कि पैसे की कमी है, और उस कमी को दूर करने के लिए वह नए नए टैक्स लगाते जाते हैं और देखते हैं कि कहां पैसा बच सकता है, लेकिन दूसरी ओर गैर-सरकारी संगठन के नाम पर, प्रचार के नाम पर, आप कुछ व्यक्तियों को पैसा देते हैं, उनको जीवित रखने की कोशिश करते हैं जो कि किसी भी दृष्टि से उचित नहीं कहा जा सकता है। यह एक गम्भीर प्रश्न है जिस की ओर आपका ध्यान जाना चाहिये। गत वर्ष भी मैं ने इसका जिक्र किया था और चाहा था कि इसको सरकारी अनुदान नहीं मिलना चाहिये।

## [श्री जगदीश अवस्थी]

अगर भारत सेवक समाज में कोई शक्ति है, अगर वह सरकार का समर्थन करना चाहता है, तो उस चाहिये कि वह स्वयं जनता से चन्दा इकट्ठा करके काम करे। भारत सेवक समाज कांग्रेस पार्टी की सेकिड लाइन आफ डिफेंस के रूप में काम करता है जो कि नहीं होना चाहिये।

अब मैं फिल्म व्यवसाय के सम्बन्ध में कुछ कहना चाहता हूँ। हमारे कुछ मित्रों ने बहुत विस्तार के साथ इस सम्बन्ध में अपने विचार यहाँ रखे हैं। फिल्म व्यवसाय हमारे देश में एक बहुत ही महत्वपूर्ण व्यवसाय है और इसका महत्व हर दृष्टि से, आर्थिक दृष्टि से, नैतिक दृष्टि से, दिनांदिन बढ़ता ही जा रहा है। इस में बड़े बड़े आर्टिस्ट हैं, कलाकार हैं जो कि वाद्वेक करके लाखों रुपये, ब्लैक मनी और व्हाइट मनी के रूप में लेते हैं। ब्लैक मनी जो है यह एक प्रकार की चोरी होती है। लेकिन दूसरी ओर उसमें कुछ ऐसे भी कलाकार हैं, दूसरे लोग हैं जिन को पैसा नहीं मिलता है, वे अपने पेट नहीं भर पाते हैं, और उनके सामने हमेशा ही मुसीबत बढी रहती है। इस तरह से यह व्यवसाय एक तो निराशा की ओर दूसरी तरफ उस ओर बढ़ता जा रहा है जिससे कुछ लोग शोषण कर रहे हैं, और कुछ उस में शोषित हो रहे हैं। यह जो चीज है यह बन्द होनी चाहिये। उसके साथ ही साथ मैं यह भी चाहता हूँ कि सूचना और प्रसारण मंत्रालय को गम्भीरतापूर्वक इस व्यवसाय के राष्ट्रीयकरण के सम्बन्ध में विचार प्रारम्भ कर देना चाहिये। हमारे एक माननीय सदस्य ने इस के बारे में विस्तार के साथ कहा है और मैं पुनरावृत्ति नहीं करना चाहता हूँ। लेकिन यह निश्चित है कि इस व्यवसाय के राष्ट्रीयकरण के बारे में आप को गम्भीरतापूर्वक विचार करना चाहिये।

अफ्रीका के लिये आप आकाशवाणी से कुछ कार्यक्रम प्रसारित करते हैं। मैं ने सुना

है कि आप ने कुछ छात्रों को छात्रवृत्तियाँ दीं ताकि वे विश्वविद्यालयों में जा कर पढ़ सकें। लेकिन जब वे पढ़ कर वापिस आ गये तब अफ्रीका के कार्यक्रम प्रसारित करने के लिये आप ने अफ्रीका से लोग क्यों बुलाये? अगर ऐसा ही आप ने करना था, अगर अफ्रीका से ही लोगों को बुलाना था तो यह आवश्यक नहीं था कि इतना पैसा आप उन छात्रों पर खर्च करते। वे छात्र अब कहां लगे हुए हैं इसे कोई नहीं जानता है। मैं समझता हूँ कि इस प्रकार जो धन का दुरुपयोग हो रहा है उस को देखना चाहिये और सूचना और प्रसारण मंत्रालय में जो पक्षपात होता है जो कमियाँ हैं उन को ठीक करने के लिये मैं सुझाव देना चाहता हूँ। मंत्री महोदय को और सदन से भी कहना चाहूंगा कि एक संसद् के सदस्यों की समिति बननी चाहिये जो इस बात की खोज बीन करे कि सूचना और प्रसारण मंत्रालय में जो कमियाँ हैं, जो शिकायतें आती हैं, उन के पीछे क्या वस्तुएँ हैं। उस के बारे में समिति एक रिपोर्ट दे ताकि उस से यह मंत्रालय और सदन कुछ सीख सके और सूचना और प्रसारण मंत्रालय ठीक ठीक काम कर सके।

इन शब्दों के साथ मैं अपने वक्तव्य को समाप्त करता हूँ।

Mr. Speaker: Dr. Sushila Nayar.

Shri Morarji Desai: How? It is 5.30 now.

डा० सुशीला नायर (झांसी) : अध्यक्ष महोदय, मैं आप की बहुत धांधारी हूँ . . .

Mr. Speaker: She can continue tomorrow.